

ORISSA HIGH COURT

FILING REPORT AS ON :12/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/7643/2024	SATANTAR GOND @ SANTER VS STATE OF ODISHA	UMAKANTA BARIK VS	RAIGHAR /213 /2022 () //
2	D-BLAPL/7644/2024	SANDIP DAS @ CHHOTKA VS STATE OF ODISHA	ASHISH RANJAN SAMAL VS	BRAJARAJNAGAR /30 /2024 () //
3	D-BLAPL/7646/2024	SURESH CHANDRA PADHI VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	BAIDYANATHPUR /27 /2014 () //
4	D-BLAPL/7649/2024	SURESH CHANDRA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /139 /2024 () //
5	D-BLAPL/7650/2024	SEKH ASRAF VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	/ /0 () //
6	D-BLAPL/7652/2024	SANJAY PRADHAN VS STATE OF ODISHA	NARAYAN PRASAD PATI VS	KOREI /40 /2023 () //
7	D-BLAPL/7654/2024	SOUMEN RANA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	JALESWAR /91 /2023 () //
8	D-BLAPL/7656/2024	DURJAN NISAD VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUMUDIBANDHA /34 /2022 () //
9	D-BLAPL/7659/2024	CHITTARANJAN PRADHAN VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	BIDANASI /230 /2023 () //
10	D-BLAPL/7662/2024	TAVREJ VS STATE OF ODISHA	RASHMI RANJAN PATTANAIAK VS	/ /0 () //
11	D-BLAPL/7664/2024	ABDUL RAHAMAN @ ABDUL REHMAN @ ABDUL VS STATE OF ODISHA	SAKTI PRASAD DAS VS	CYBER CRIME AND ECONOMIC OFFENCES /131 /2023 () //

ORISSA HIGH COURT

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12	D-BLAPL/7665/2024	BIREN NAIK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHHENDIPADA /35 /2008 () //
13	D-BLAPL/7666/2024	BIJU TRIPATHY @ BIJU VS STATE OF ODISHA	SAKTI PRASAD DAS VS	CYBER CRIME AND ECONOMIC OFFENCES /131 /2023 () //
14	D-BLAPL/7667/2024	KALYANI BEHERA VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	DARGHA BAZAR /26 /2024 () //
15	D-BLAPL/7668/2024	UPENDRA LIMA @ BHUSKA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	GUDARI /94 /2023 () //
16	D-BLAPL/7671/2024	KRUSHNA CHANDRA KANHAR @ KANR VS STATE OF ODISHA	PRAHALLADA SAHU VS	BOUDH /8 /2023 () //
17	D-BLAPL/7675/2024	MANOJ @ GANESH @ GANIA BHATTA VS STATE OF ODISHA	BHARATI DASH VS	BOLAGARH P.S. /33 /2024 () //
18	D-BLAPL/7677/2024	KISHOR MAJHI VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	KUCHINDA /85 /2024 () //
19	D-BLAPL/7678/2024	PILU DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
20	D-BLAPL/7679/2024	NITESH PRADHAN VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	KUNDHEIGOLA /60 /2024 () //
21	D-BLAPL/7681/2024	SUKANTA KUMAR SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHALLIKOTE /549 /2023 () //
22	D-BLAPL/7684/2024	SUMANTA PUJHARI VS STATE OF ODISHA	JNYANANANDA PANDA VS	JUNAGARH /383 /2023 () //
23	D-BLAPL/7687/2024	AJAY VERMA	TUKUNA KUMAR MISHRA	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
24	D-BLAPL/7688/2024	BABU @ JOGESH MAHANKUD @ KANHEI MAHANKUD	JNYANANANDA PANDA	LANJIGARH /33 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	D-BLAPL/7689/2024	SK. JAMSED	RAMESH CHANDRA MAHARANA	BADAGODA P.S. /122 /2024
		VS	VS	()
		STATE OF ODISHA		//
26	D-BLAPL/7690/2024	LINKAN TURUK	GOUTAM LENKA	TIKIRI /31 /2024
		VS	VS	()
		STATE OF ODISHA		//
27	D-BLAPL/7691/2024	RAHIM KUMAR BENIA @ RAHIM KUMAR BENIYA	GOUTAM LENKA	TIKIRI /31 /2024
		VS	VS	()
		STATE OF ODISHA		//
28	D-BLAPL/7692/2024	BABULI SAHOO	SATYABRATA DASH	KUAKHIA /93 /2024
		VS	VS	()
		STATE OF ODISHA		//
29	D-BLAPL/7696/2024	PODA MOBILI @ KALU PATTNAIK	KISHORE KUMAR MISHRA	TALABANIA /56 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	D-BLAPL/7699/2024	JAGU @ SUKRA MUNDA	SK. ZAFARULLA	BAMBARI /141 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	D-BLAPL/7700/2024	AJAYA DIGAL	KISHORE KUMAR MISHRA	BASELI SAHI PS /111 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	D-BLAPL/7703/2024	SURIA @ SURENDRA PADANAYAK	DEBA KUMAR RATH	BARI /12 /2024
		VS	VS	()
		STATE OF ODISHA		//
33	D-BLAPL/7704/2024	MOHIT BIR	AMIT BISWAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
34	D-BLAPL/7706/2024	JEROBIYAM @ JERU GAMANGO	AMIT BISWAL	R.UDAYAGIRI /107 /2021
		VS	VS	()

ORISSA HIGH COURT

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35	D-BLAPL/7707/2024	STATE OF ODISHA AMIT BARDHAN VS	AMIT BISWAL VS	// DHARAKOT PS /118 /2023 ()
36	D-BLAPL/7717/2024	STATE OF ODISHA P. VEER SATYANARAYANA VS	ANANTA NARAYAN PATTANAYAK VS	// TIKABALI /32 /2023 ()
37	D-BLAPL/7718/2024	STATE OF ODISHA KANGARU BHUYAN VS	PRATYUSHA NAIDU VS	// DIGAPAHANDI /250 /2020 ()
38	D-BLAPL/7719/2024	STATE OF ODISHA BIJU BEHERA VS	PRATYUSHA NAIDU VS	// BERHAMPUR SADAR /152 /2023 ()
39	D-BLAPL/7721/2024	STATE OF ODISHA TAPAS KUMAR BARIK @ TIKAN VS	SARADA PRASAD DASH VS	// SORO /495 /2023 ()
40	D-BLAPL/7722/2024	STATE OF ODISHA AMIT SINGH VS	SURENDRA KUMAR BISWAL VS	// / /0 ()
41	D-BLAPL/7731/2024	STATE OF ODISHA UMASANKAR PANDA VS	ARJUNA CHARANA BEHERA VS	// SORO /156 /2024 ()
42	D-BLAPL/7732/2024	STATE OF ODISHA PANCHALI NAIK VS	SURESH KUMAR JENA VS	// KANIHA /274 /2023 ()
43	D-BLAPL/7735/2024	STATE OF ODISHA ARUN KUMAR MAHANTA VS	DEVASHIS PANDA VS	// G.R.P.S.BALASORE /64 /2023 ()
44	D-BLAPL/7738/2024	STATE OF ODISHA SALIM RIYAJUDDIN ALI VS	PRATYUSHA NAIDU VS	// / /0 ()
45	D-BLAPL/7740/2024	STATE OF ODISHA SANTOSH PATTNAYAK VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// SHERAGADA /479 /2023 () //

ORISSA HIGH COURT

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46	D-BLAPL/7741/2024	PRASANTA BAGARTI VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /108 /2017 () //
47	D-BLAPL/7743/2024	JHINTU NAIK VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	ANDIRAKANCHA /26 /2023 () //
48	D-BLAPL/7746/2024	JITENDRA PRADHAN @ JITU VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /295 /2023 () //
49	D-BLAPL/7749/2024	AMITABH DAS VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KUMBHARAPARA /1 /2024 () //
50	D-BLAPL/7751/2024	SANJAY KANTA VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	BRAJARAJNAGAR /199 /2023 () //
51	D-BLAPL/7752/2024	GOBARDHAN MUNDA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	TURUMUNGA /117 /2016 () //
52	D-BLAPL/7756/2024	SHIBA PRASAD DASH VS STATE OF ODISHA	AKASH BHUYAN VS	SPECIAL CRIME UNIT /2 /2024 () //
53	D-BLAPL/7758/2024	AJAY KUMAR DAS VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	SORO /63 /2024 () //
54	D-BLAPL/7760/2024	NARENDRA KUMAR SAHOO VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JATNI P.S. /59 /2024 () //
55	D-BLAPL/7762/2024	SANTOSH TANDI VS STATE OF ODISHA	SEVATI SOREN VS	JHARSUGUDA /375 /2023 () //
56	D-BLAPL/7769/2024	SUBHAS BARIK VS STATE OF ODISHA	PREETAM MISHRA VS	/ /0 () //
57	D-BLAPL/7775/2024	SUKANTA @ DURYODHAN GHADAI	RABINDRA NATH PANDA	BANKI /81 /2023

ORISSA HIGH COURT

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		VS	VS	()
58	D-BLAPL/7779/2024	STATE OF ODISHA BASANTA KUMAR BEHERA	UMA CHARAN MISHRA	// S.P.(CID-CRL),CUTTACK /14 /2021
		VS	VS	()
59	D-BLAPL/7783/2024	STATE OF ODISHA LIPU NAHAK	BHABANI SANKAR DAS	// RAMBHA (KHALLIKOTE) /339 /2023
		VS	VS	()
60	D-BLAPL/7787/2024	STATE OF ODISHA SANTOSH KUMAR BEHERA@SANTOSH BEHERA	JYOTIRMAYA SAHOO	// MARINE PS SONAPUR /21 /2023
		VS	VS	()
61	D-BLAPL/7789/2024	STATE OF ODISHA VILASH CHETRI @ BILASH @ VILASH CHHETRY	RAJENDRA NARAYAN ROUT	// BANDOMUNDA /5 /2024
		VS	VS	()
62	D-BLAPL/7790/2024	STATE OF ODISHA SANJAYA JENA	PRATAP KUMAR NAYAK	// TANGI /126 /2020
		VS	VS	()
63	D-BLAPL/7791/2024	STATE OF ODISHA SIMANCHAL GOUDA	JYOTIRMAYA SAHOO	// DIGAPAHANDI /514 /2023
		VS	VS	()
64	D-BLAPL/7795/2024	STATE OF ODISHA DASA SHABAR @ DASA SABAR	JYOTIRMAYA SAHOO	// / /0
		VS	VS	()
65	D-BLAPL/7797/2024	STATE OF ODISHA MUNA MAHAKUD @ MAHAKUL	SUSIL KUMAR PATNAIK	// TELKOI /69 /2023
		VS	VS	()
66	D-BLAPL/7801/2024	STATE OF ODISHA UTTAP SWAIN @ GUNA	RITURANJAN CHHOTARAY	// PURI SADAR /59 /2024
		VS	VS	()
67	D-BLAPL/7805/2024	STATE OF ODISHA SUNIL DALEI	AMITAV TRIPATHY	// SARANAKUL /216 /2023
		VS	VS	()
68	D-BLAPL/7810/2024	STATE OF ODISHA SANTILATA SWAIN	ANIRUDHA DAS	// DHENKANAL TOWN /134 /2024
		VS	VS	()

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69	D-BLAPL/7824/2024	STATE OF ODISHA SIDHESWAR BEHERA VS	AMLAN SHAKTI PAUL VS	// //0 0
70	D-BLAPL/7832/2024	STATE OF ODISHA SUSANTA KUMAR MOHANTY VS	BIJAY KUMAR MOHANTY VS	// GOLANTHARA (BERHAMPUR) /403 /2023 0
71	D-BLAPL/7841/2024	STATE OF ODISHA OMPRAKASH RAJBAR VS	SHUBHENDU KUMAR PARIDA VS	// //0 0
72	D-BLAPL/7842/2024	STATE OF ODISHA VIVEK DAS VS	SIDHANT KUMAR JENA VS	// //0 0
73	D-BLAPL/7844/2024	STATE OF ODISHA MANSINGH YADAV VS	LINGARAJ MOHANTY VS	// BHARATPUR PS /79 /2023 0
74	D-CMAPL/11288/2024	STATE OF ODISHA PURNENDU PANIGRAHI VS	DAYANANDA MOHAPATRA VS	// // 0
75	D-CMAPL/11290/2024	DEBMANI ATHA FAKIR MOHAN SAHU VS	MOHAMMED RIAZ VS	// // 0
76	D-CMAPL/11314/2024	COLLECTOR, BARGARH BRUNDABAN MUDULI VS	ADV VS	// // 0
77	D-CMAPL/11325/2024	STATE OF ODISHA BANCHANIDHI KHATEI VS	SIDDHARTHA SAMAL VS	// // 0
78	D-CMAPL/11331/2024	STATE OF ODISHA SATYABADI@BABAJI CHANDRA PAL VS	ADV. VS	// // 0
79	D-CMAPL/11508/2024	BASANTI CHOUDHURY HEMALATA PATRA VS	ADV VS	// // 0
		SARASWATI PATRA		//

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80	D-CMP/11246/2024	MONALISHA MISHRA VS SANJIB KUMAR MISHRA	AJODHYA RANJAN DASH VS	// 0 //
81	D-CMP/11301/2024	CHANDRAKALA LATH VS ANITA TOLASARIA	PRAKASH KUMAR MISHRA VS	// 0 //
82	D-CMP/11439/2024	PARBATI PODH VS LAXMI PRASAD BAGH	DEBARAJ MOHANTY VS	// 0 //
83	D-CMP/11457/2024	PRAMILA SAMANTRAY VS ROHIT KUMAR BEURA	BHAGABAN MOHANTY VS	// 0 //
84	D-CONTC/11218/2024	DILIP KUMAR MOHANTY VS DR. BHABANI SHANKAR CHAYANI, I.A.S.	ASHUTOS DASH VS	// 0 //
85	D-CONTC/11220/2024	NIHAR RANJAN SAHOO VS ASWASTHY S., SECY., S AND ME DEPT.BBSR, KHORDHA	ADV VS	// 0 //
86	D-CONTC/11223/2024	MIRZA JAHANGIR BAIG VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
87	D-CONTC/11229/2024	B.B.CHHATOI, SCHOOL OF NURSING VS PROF. (DR.) SACHIDANANDA MOHANTY, DIR., MEDICAL EDUCATION AND TRAINING	ANANTA NARAYAN PATTANAYAK VS	// 0 //
88	D-CONTC/11231/2024	SASMITA NANDA VS BASSISPHA KUMAR SAHU, PRINCIPAL CUM SECY., NILAKANTHESWAR HIGHER SECONDARY SCHOOL, TALCHER, ANGUL	ADV. VS	// 0 //
89	D-CONTC/11257/2024	BHARAT CHANDRA SAHOO VS ARAVIND AGRAWAL, COMMNR., CUM SECY., TO GOVT. H .E DEPT.	SUCHETA GUMANSINGH VS	// 0 //
90	D-CONTC/11271/2024	SNEHALATA MALLICK VS NABA KUMAR GIRI, DISTRICT EDUCATION OFFICER, MAYURBHANJA	ADV. VS	// 0 //
91	D-CONTC/11272/2024	KESHAB MALIK	ADV.	//

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		VS	VS	0
92	D-CONTC/11291/2024	MAKAR SAMBIT SAMPAD, I.P.S. SEBATI MANTRI	SUJATA JENA	//
		VS	VS	0
93	D-CONTC/11298/2024	AMRITA SARKAR, O.A.S. HEMARANJAN BEHERA	PRAKASH KUMAR MISHRA	//
		VS	VS	0
94	D-CONTC/11322/2024	NILAKANTHA BEHERA, TAHASILDAR, GHASIPURA, KEONJHAR NARENDRA KALASHA	ADV.	//
		VS	VS	0
95	D-CONTC/11345/2024	SUSHIL KUMAR LOHANI, I.A.S. NINI SWAIN	ADV.	//
		VS	VS	0
96	D-CONTC/11346/2024	PRAVAS KUMAR BEURA, O.A.S. PRASANTA KUMAR JENA	ADV	//
		VS	VS	0
97	D-CONTC/11356/2024	ASISH KULKARNEE, COMMNR., R.M.C, SUNDARGARH ABHAY KUMAR KHILAR	ADV	//
		VS	VS	0
98	D-CONTC/11372/2024	PRATIVA MANJARI DAS, D.E.O, BALASORE DHIRENDRA KUMAR SAHOO	BIPLABA P.B. BAHALI	//
		VS	VS	0
99	D-CONTC/11373/2024	SHALINI PANDIT, I.A.S. PRABIRA KUMAR MISHRA	ADV	//
		VS	VS	0
100	D-CONTC/11375/2024	ASWATHY S., I.A.S. BIJAY KUMAR PATTANAIAK	ADV	//
		VS	VS	0
101	D-CONTC/11379/2024	ARVIND AGARWAL, COMMNR., CUM SECY., H.E DEPT. BASANTA KUMAR SAHANI	LAXMI PRASAD DWIVEDY	//
		VS	VS	0
102	D-CONTC/11385/2024	SATYABRATA SAHU, I.A.S. NIRANJAN TRIPATHY	ADV.	//
		VS	VS	0

ORISSA HIGH COURT

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103	D-CONTC/11414/2024	TARANISEN DHALA, CHIEF ENGINR. AND DIRECTOR, GROUND WATER DEVELOPMENT, NAYAPALLI, BBSR GOPABANDHU ACHARYA VS SUSHIL KUMAR LOHANI, I.A.S.	ASHOK DAS VS	// // 0 //
104	D-CONTC/11415/2024	PARSURAM BARAD VS ANUPAM SAHA, I.A.S.	ADV. VS	// 0 //
105	D-CONTC/11416/2024	SABITA NATH VS ANUPAM SAHA, I.A.S.	ADV VS	// 0 //
106	D-CONTC/11419/2024	KAUSHALYA DAS VS ANUPAM SAHA, I.A.S.	ADV VS	// 0 //
107	D-CONTC/11422/2024	ANJALI KUMARI NAYAK VS ANUPAM SAHA, I.A.S.	ADV. VS	// 0 //
108	D-CONTC/11425/2024	PRAMOD KUMAR MALICK VS ANUPAM SAHA, I.A.S.	ADV VS	// 0 //
109	D-CONTC/11426/2024	SURENDRANATH PRADHAN VS ANUPAM SAHA, I.A.S.	ADV VS	// 0 //
110	D-CONTC/11427/2024	SUSANTA KUMAR CHOUDHURY VS ANUPAM SAHA, I.A.S.	ADV. VS	// 0 //
111	D-CONTC/11429/2024	RASHMITA DAS VS ANUPAM SAHA, I.A.S.	ADV VS	// 0 //
112	D-CONTC/11433/2024	MINATI PRADHAN VS ANUPAM SAHA, I.A.S.	ADV. VS	// 0 //
113	D-CONTC/11442/2024	KSHANAPRAVA MALLICK VS ANUPAM SAHA, I.A.S.	ADV. VS	// 0 //

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114	D-CONTC/11445/2024	HEMALATA KANDI VS ANUPAM SAHA, I.A.S.	ADV VS	// 0 //
115	D-CONTC/11447/2024	SWARNALATA NAYAK VS ANUPAM SAHA, I.A.S.	ADV. VS	// 0 //
116	D-CONTC/11455/2024	KARTIKA CHANDRA DALAI VS UPENDRA KUMAR PRADHAN, B.E.O, BOUDH	ADV VS	// 0 //
117	D-CONTC/11456/2024	JAYANTI KHUNTIA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
118	D-CONTC/11459/2024	JAYANANDA BAGH VS UPENDRA KUMAR PRADHAN, B.E.O, BOUDH	ADV VS	// 0 //
119	D-CONTC/11461/2024	SUSANTA KUMAR PRADHAN VS UPENDRA KUMAR PRADHAN, B.E.O, BOUDH	ADV VS	// 0 //
120	D-CONTC/11464/2024	GURUPRASAD PARIDA VS JYOTIPRAKASH MISHRA, I.A.S.	ADV VS	// 0 //
121	D-CONTC/11468/2024	BIDYADHAR PALAI VS UPENDRA KUMAR PRADHAN, B.E.O, BOUDH	ADV VS	// 0 //
122	D-CONTC/11473/2024	ARATI DASH VS ANUPAM SAHA, I.A.S.	ADV. VS	// 0 //
123	D-CONTC/11486/2024	MANOJ KUMAR MAJHI VS GOURI RANI NAIK, D.E.O, KEONJHAR	ADV VS	// 0 //
124	D-CONTC/11487/2024	BIBEKANANDA MAHAKUD VS GOURI RANI NAIK, D.E.O, KEONJHAR	ADV VS	// 0 //
125	D-CONTC/11490/2024	PRADEEP KUMAR PRADHAN	ADV.	//

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		VS	VS	()
126	D-CONTC/11494/2024	SANJAY KUMAR SINGH, I.A.S. KARUNAKAR MALLICK	ADV.	//
		VS	VS	()
127	D-CONTC/11498/2024	BHABANI SANKAR CHAYANI, O.A.S. NIGAM MOHANTY	ADV	//
		VS	VS	()
128	D-CONTC/11511/2024	BIJAY KUMAR DASH, I.A.S. PRINCIPAL IN CHARGE CUM SECY., LUIPA DEGREE MOHAVIDYALAYA, MAYURBHANJ	SUMEER KUMAR DAS	//
		VS	VS	()
129	D-CONTR/7694/2024	ARAVIND AGARWAL, I.A.S. PRAVAT KUMAR PATRA	ADV.	//
		VS	VS	()
130	D-CRLA/7655/2024	RAHUL JAIN, I.P.S. K. BALAGANGADHAR	DEBA PRASAD DAS	//
		VS	VS	()
131	D-CRLA/7658/2024	DY SUPDT. CBI, ROURKELA HARI MARNDI	PABITRA KUMAR NAYAK	//
		VS	VS	()
132	D-CRLA/7672/2024	STATE OF ODISHA SUBASH GHISING GIRI	DIPTI RANJAN MOHAPATRA	//
		VS	VS	()
133	D-CRLA/7693/2024 CRLA/196/2024	STATE OF ODISHA(O.P.I.D) SARAT CHANDRA RAY	AMIT PRASAD BOSE	//
		VS	VS	()
134	D-CRLA/7736/2024	STATE OF ODISHA(VIG.) HARISCHANDRA NAIK	ARJUNA CHARANA BEHERA	//
		VS	VS	()
135	D-CRLA/7750/2024	STATE OF ODISHA DEEPAK KUMAR PRADHAN	TARA PRASAD MOHAPATRA	//
		VS	VS	()
136	D-CRLA/7764/2024	STATE OF ODISHA SUPRAVA MAHAPATRA	JAGABANDHU SAHU	//
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :12/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	D-CRLA/7765/2024	STATE OF ODISHA(VIG.) BABU @ SURYAKANTA MOHAPATRA VS	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /226 /2020 ()
138	D-CRLA/7770/2024	STATE OF ODISHA MANTU@JANMEJAYA PODHA VS	BISWAJIT RANJAN TRIPATHY VS	// KHAJURIPADA /42 /2021 ()
139	D-CRLA/7788/2024	STATE OF ODISHA NABIN KUMAR DAS VS	TARA PRASAD MOHAPATRA VS	// TALABANIA /21 /2019 ()
140	D-CRLA/7830/2024	STATE OF ODISHA DR. HRUSIKESH TRIPATHY VS	DEVASHIS PANDA VS	// BAIDYANATHPUR /186 /2018 ()
141	D-CRLLP/7843/2024	STATE OF ODISHA STATE OF ODISHA VS	SANGRAM DAS (S.C. VIGILANCE) VS	// KORAPUT VIGILANCE /42 /2011 ()
142	D-CRLMC/7651/2024	DEEPAK KUMAR RATH ABHAYA KUMAR BEHERA VS	ANIMESH MOHANTY VS	// / /0 ()
143	D-CRLMC/7673/2024	STATE OF ODISHA MUNA @ MANAS NAYAK VS	RAMESH CHANDRA BEHERA VS	// MARKAT NAGAR /132 /2023 ()
144	D-CRLMC/7674/2024	STATE OF ODISHA BIBEKANAND ATABUDHI VS	BISWAJIT NAYAK VS	// MARSHAGHAI /275 /2021 ()
145	D-CRLMC/7676/2024	STATE OF ODISHA PIYUSH MRIG VS	RANJAN KUMAR ROUT VS	// CAPITAL P.S. /245 /2023 ()
146	D-CRLMC/7686/2024	STATE OF ODISHA VIBHUTEE KUMAR GUPTA VS	PUSPAMITRA MOHAPATRA VS	// BANDOMUNDA /27 /2020 ()
147	D-CRLMC/7697/2024	STATE OF ODISHA JATADHARI BISWAL VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// BALIKUDA /85 /2017 () //

ORISSA HIGH COURT

FILING REPORT AS ON :12/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	D-CRLMC/7698/2024	DIPTIRANJAN ROUSTRAY@GEDU VS STATE OF ODISHA	LINGARAJ MOHANTY VS	KHARABEL NAGAR P.S. /269 /2004 () //
149	D-CRLMC/7712/2024	YASH MAROTHIA VS UNION OF INDIA	SAURAV TIBREWAL VS	//0 () //
150	D-CRLMC/7715/2024	RAMESH CHANDRA NAYAK VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	//0 () //
151	D-CRLMC/7725/2024	PADMALOCHAN BEHERA VS STATE OF ODISHA	DIGAMBAR SETHI VS	KEONJHAR SADAR /316 /2018 () //
152	D-CRLMC/7727/2024	UMAKANTA PATTANAİK @ BABULI VS STATE OF ODISHA	BIJAY KUMAR ROUT VS	KANAS /87 /1982 () //
153	D-CRLMC/7759/2024	SANTOSHI MOHANTY VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KUMBHARAPARA /235 /2008 () //
154	D-CRLMC/7768/2024	PRADEEP KUMAR SRICHANDAN @ PRADEEP SRICHANDAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	AIRPORT /168 /2022 () //
155	D-CRLMC/7778/2024	DWITI KRUSHNA SWAIN@KRUSHNA SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	HINJILI /9 /2012 () //
156	D-CRLMC/7782/2024	MAHESWAR BEHERA VS STATE OF ODISHA	MOHAN KUMAR SAHU VS	CHHENDIPADA /415 /2020 () //
157	D-CRLMC/7792/2024	BIBHUSITA SAMAL VS STATE OF ODISHA	KASHINATH PATTANAİK VS	CHOUDWAR /368 /2021 () //
158	D-CRLMC/7798/2024	SUMANTA KUMAR MAHANTA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	JHIRPANI P.S. /40 /2024 () //
159	D-CRLMC/7807/2024	AKHAYA BEHERA @ BALIA	RAJENDRA NARAYAN ROUT	PURUNABAZAR /50 /2019

ORISSA HIGH COURT

FILING REPORT AS ON :12/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	D-CRLMC/7808/2024	STATE OF ODISHA BIBHUDUTTA BEHERA	SUKANTA KU. DALAI	// MAHILA P.S. BUXIBAZAR /56 /2019
		VS	VS	()
161	D-CRLMC/7811/2024	STATE OF ODISHA DIPSRI DAS	PULAKESH MOHANTY	// LALBAG /278 /2021
		VS	VS	()
162	D-CRLMC/7813/2024	STATE OF ODISHA MADWARI SAHU	SOUMYA RANJAN DAS	// BANDOMUNDA /19 /2013
		VS	VS	()
163	D-CRLMC/7818/2024	STATE OF ODISHA MARTAND SHARDUL	PRANAB KUMAR PASAYAT	// / /0
		VS	VS	()
164	D-CRLMC/7819/2024	STATE OF ODISHA SK. NAZIM MAHAMMAD	KULDEEP MOHANTY	// / /0
		VS	VS	()
165	D-CRLMC/7820/2024	STATE OF ODISHA JENIS NAYAK	NALIN KUMAR JENA	// NAYAPALLI P.S. /159 /2023
		VS	VS	()
166	D-CRLMC/7823/2024	STATE OF ODISHA ASHISH KUMAR PRADHAN	ABHILASH MISHRA	// BINIKA /66 /2021
		VS	VS	()
167	D-CRLMC/7827/2024	STATE OF ODISHA RAJESH @ KANA BEHERA	AKSHAYA KUMAR SAHOO	// ATHAMALLIK /63 /2010
		VS	VS	()
168	D-CRLMC/7833/2024	STATE OF ODISHA SIKUNA MAJHI @ CHIKUNU MAJHI	PANCHANAN PANIGRAHI	// TIKIRI /5 /1999
		VS	VS	()
169	D-CRLMC/7835/2024	STATE OF ODISHA NIBEDITA DASH	VIVEK RANJAN BEHERA	// PARADEEP /154 /2022
		VS	VS	()
170	D-CRLMP/7653/2024	STATE OF ODISHA JANKI DEI	ASHOK KUMAR SAHOO	// / /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :12/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	D-CRLMP/7723/2024	STATE OF ODISHA SISHIR CHANDRA BARIK VS	ASHIS KUMAR MISHRA VS	// /0 0
172	D-CRLMP/7739/2024	STATE OF ODISHA KARTIKA CHANDRA MALLIK VS	TUSAR KANTA SAHOO VS	// /0 0
173	D-CRLMP/7742/2024	STATE OF ODISHA JOGENDRA SWAIN VS	BITAS KUMAR SWAIN VS	// /0 0
174	D-CRLMP/7745/2024	STATE OF ODISHA SANJAY DUTT MEENA VS	BIBHU PRASAD MOHANTY VS	// /0 0
175	D-CRLMP/7763/2024	STATE OF ODISHA ARUNA KUMAR MOHAPATRA VS	SUJIT KUMAR SWAIN VS	// /0 0
176	D-CRLMP/7771/2024	STATE OF ODISHA MANMOHAN MARTHA VS	SUJIT KUMAR SWAIN VS	// /0 0
177	D-CRLMP/7773/2024	STATE OF ODISHA JAGANNATH BEHERA VS	JYOTIRMAYA SAHOO VS	// /0 0
178	D-CRLMP/7776/2024	STATE OF ODISHA SANDEEP MOHANTY VS	RABI NARAYAN MOHANTY VS	// /0 0
179	D-CRLMP/7799/2024	STATE OF ODISHA KANAKALATA SAHOO VS	GOPAL CHARAN MOHANTY VS	// /0 0
180	D-CRLMP/7816/2024	STATE OF ODISHA BILAS BRICKS AND IRON PVT. LTD., SUNDARGARH VS	SASWAT KUMAR ACHARYA VS	// /0 0
181	D-CRLMP/7826/2024	STATE OF ODISHA MANORANJAN BARIK VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// /0 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :12/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	D-CRLMP/7828/2024	SANJUKTA SAMAL VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	//0 0 //
183	D-CRLMP/7831/2024	SUKANTI BEHERA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	//0 0 //
184	D-CRLMP/7836/2024	MANAS RANJAN DASH VS UNION OF INDIA	DIPTI RANJAN MOHAPATRA VS	//0 0 //
185	D-CRLREV/7661/2024	BIKRAM KANHAR VS STATE OF ODISHA	SATYA RANJAN MULIA VS	GOCHHAPADA /14 /2023 0 //
186	D-CRLREV/7695/2024	KALESWAR SAHOO VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	TANGARPALI /16 /2011 0 //
187	D-CRLREV/7714/2024	ALATI DEVI VS STATE OF ODISHA	ASHUTOS DASH VS	JHARSUGUDA /298 /2019 0 //
188	D-CRLREV/7825/2024	ATAL KUMAR PALAI VS DILU @ DILLIP KUMAR BARIK	SANGRAMJIT PANDA VS	AGARAPADA /118 /2023 0 //
189	D-CRLREV/7829/2024	PUSPANJALI PRADHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	//0 0 //
190	D-CRLREV/7840/2024	AMAL SHETH VS DEEPTI SETH	DEBASNAN DAS VS	//0 0 //
191	D-GUAP/11469/2024	MULIA MOHARANA VS AKURA MAHARANA	ASHOK DAS VS	//0 0 //
192	D-ITA/11400/2024	PRINCIPAL COMMISSIONER OF INCOME TAX,SAMBALPUR VS M/S. MAHANADI COALFIELDS LTD(MCL)	SUBASH CHANDRA MOHANTY,SR.S.C(I.T) VS	//0 0 //
193	D-MACA/11330/2024	RANJAN PRADHAN	JEEVANJYOTI MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :12/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	D-MACA/11332/2024	MRUTUNJAYA RATH RITA SWAIN	JEEVANJYOTI MOHANTY	//
		VS	VS	0
195	D-MACA/11334/2024	SWAPNARANI PANIGRAHI HARA BHOI	JEEVANJYOTI MOHANTY	//
		VS	VS	0
196	D-MACA/11336/2024	KALIA PARIDA BHASI SWAIN	JEEVANJYOTI MOHANTY	//
		VS	VS	0
197	D-MACA/11338/2024	KALIA PARIDA SOBHABATI SWAIN	JEEVANJYOTI MOHANTY	//
		VS	VS	0
198	D-MACA/11341/2024	MONA MURMU PRAVATI PATTSHANI	JEEVANJYOTI MOHANTY	//
		VS	VS	0
199	D-MACA/11342/2024	MRUTUNJAY RATH THE MANAGER, NATIONAL INSURANCE CO. L.T.D.	PRAMOD KUMAR TRIPATHY	//
		VS	VS	0
200	D-MACA/11388/2024	DIBAKAR DASH KAMALINI GHADAI	DEBASISH PATNAIK	//
		VS	VS	0
201	D-MATA/11502/2024	KUNI SAHOO SUJATA SAHOO	GAGAN BIHARI SINGH	//
		VS	VS	0
202	D-RPFAM/11276/2024	SUDEESH SWARUP SAHOO TAPAN KUMAR PANDIT	TAPAN KU. JENA SAMANTA	//
		VS	VS	0
203	D-RPFAM/11462/2024	LOPAMUDRA NAYAK DIPTIMOYA KANUNGO	MANMEET SINGH ARORA	//
		VS	VS	0
204	D-RPFAM/11507/2024	PUJA ARCHANA PATTNAIK SARADA PRASAD MISHRA	AMIT PRASAD BOSE	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :12/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	D-RSA/11488/2024	PRATIMA DEVTA @ MISHRA BHOJARAJ SAHOO VS	SUBHAM SHARMA VS	// // 0
206	D-RVWPET/11256/2024	PURUSOTTAM SAHOO PURNANANDA BEHERA VS	ADV VS	// // 0
207	D-TRP(C)/11382/2024	STATE OF ODISHA ANKITA SAMANTARAY VS	BIBHUTI BHUSAN MISHRA VS	// // 0
208	D-TRP(C)/11413/2024	PUNYASLOKA LENKA CHINMAYEE MISHRA VS	SANJIB KUMAR BHANJADEO VS	// // 0
209	D-TRPCRL/7680/2024	BADRI NARAYAN DASH ALOK RANAJN BOHIDAR VS	UMA CHARAN MISHRA VS	// ATTABIRA /178 /2019 0
210	D-WA/11241/2024	STATE OF ODISHA STATE OF ODISHA VS	BIPLAB MOHANTY,A.G.A VS	// // 0
211	D-WA/11254/2024	JAGAMOHAN DASH STATE OF ODISHA VS	BIPLAB MOHANTY, A.G.A. VS	// // 0
212	D-WA/11268/2024	UMAKANTA KARAN STATE OF ODISHA VS	BIPLAB MOHANTY,A.G.A VS	// // 0
213	D-WA/11344/2024	BIJAYA KUMAR SWAIN STATE OF ODISHA VS	BIPLAB MOHANTY,A.G.A VS	// // 0
214	D-WA/11354/2024	SURESH CHANDRA PATEL PRIYANKA SINGH VS	BHABANI SANKAR DAS VS	// // 0
215	D-WA/11359/2024	JAMUNAMANI SINGH STATE OF ODISHA VS	DEBASIS MOHAPATRA, A.S.C. VS	// // 0
		SARAT CHANDRA RATHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :12/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	D-WA/11441/2024	STATE OF ODISHA VS RABINDRANATH NANDA	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
217	D-WA/11506/2024	STATE OF ODISHA VS AKRURA SAHU	BIPLAB MOHANTY, A.G.A. VS	// 0 //
218	D-WP(C)/11219/2024	RATNADIPA JETHY @ PARIDA VS PRABIR PARIDA	BANSHIDHAR BAUG VS	// 0 //
219	D-WP(C)/11221/2024	BIJAYA KUMAR SWAIN VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	// 0 //
220	D-WP(C)/11222/2024	MUKHTAR KHAN VS STATE OF ODISHA	ABHISHEK MOHANTY VS	// 0 //
221	D-WP(C)/11224/2024	RASMI REKHA SWAIN VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
222	D-WP(C)/11225/2024	PRANATI DAS VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
223	D-WP(C)/11226/2024	NIHAR RANJAN PANDA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
224	D-WP(C)/11227/2024	ARTATRANA NAIK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
225	D-WP(C)/11228/2024	SIBA SABAR VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
226	D-WP(C)/11230/2024	SABIR KHAN VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	// 0 //
227	D-WP(C)/11232/2024	PANPATRI TANDI	SALAUDDIN KHAN	//

ORISSA HIGH COURT

FILING REPORT AS ON :12/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	D-WP(C)/11233/2024	STATE OF ODISHA SESADEB MAJHI	SALAUDDIN KHAN	//
		VS	VS	0
229	D-WP(C)/11234/2024	STATE OF ODISHA KISHOR KUMAR KAR@KISHOR KAR	SALAUDDIN KHAN	//
		VS	VS	0
230	D-WP(C)/11235/2024	STATE OF ODISHA RAJENDRA DALAI	SUSANTA KUMAR BARAL	//
		VS	VS	0
231	D-WP(C)/11236/2024	STATE OF ODISHA DAMANA GAHIR	SALAUDDIN KHAN	//
		VS	VS	0
232	D-WP(C)/11237/2024	STATE OF ODISHA SUDHANSU KUMAR PRADHAN	BISWABIHARI MOHANTY	//
		VS	VS	0
233	D-WP(C)/11238/2024	STATE OF ODISHA DURBADALA BAG	SALAUDDIN KHAN	//
		VS	VS	0
234	D-WP(C)/11239/2024	STATE OF ODISHA PUSPARAJ GAHIR	SALAUDDIN KHAN	//
		VS	VS	0
235	D-WP(C)/11240/2024	STATE OF ODISHA DEBENDRA GAHIR	SALAUDDIN KHAN	//
		VS	VS	0
236	D-WP(C)/11242/2024 WP(C)/5881/2024	STATE OF ODISHA KASHINATH BISWAL	PITAMBAR PATRA	//
		VS	VS	0
237	D-WP(C)/11243/2024	A.O., UNION BANK OF INDIA, OSBC BRANCH, CUTTACK SIDHESWAR GAHIR	SALAUDDIN KHAN	//
		VS	VS	0
238	D-WP(C)/11244/2024	STATE OF ODISHA J.MADHAB	ASHOK DAS	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :12/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	D-WP(C)/11245/2024	THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR SIDHESWAR GAHIR @ SIDHESWAR GAHIR VS STATE OF ODISHA	SALAUDDIN KHAN VS	// // 0 //
240	D-WP(C)/11247/2024	UJALA BEHERA VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
241	D-WP(C)/11248/2024	SASI TARASIA VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
242	D-WP(C)/11249/2024	ANANGA NARAYAN PRADHAN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
243	D-WP(C)/11250/2024	MOHAN RANJAN PANDA VS STATE OF ORISSA	DIPTI RANJAN BHOKTA VS	// 0 //
244	D-WP(C)/11251/2024 WP(C)/5939/2024	M/S KANAK FOOD PRODUCTS, KHURDA VS REGIONAL HEAD, P.N.B.LTD. BBSR	RADHIKA HANS VS	// 0 //
245	D-WP(C)/11252/2024	UNION OF INDIA VS UNITED CONSTRUCTION, CUTTACK	DIPTI RANJAN BHOKTA VS	// 0 //
246	D-WP(C)/11253/2024	MANJULA SANDHA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
247	D-WP(C)/11254/2024	MITRABHANU PANDEY VS STATE OF ODISHA	KISHORE CHANDRA PRADHAN VS	// 0 //
248	D-WP(C)/11255/2024	ANNAPURNA NAIK VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
249	D-WP(C)/11258/2024	PRABHUDUTTA PRADHAN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :12/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	D-WP(C)/11259/2024	PURNA CHANDRA NAIK VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
251	D-WP(C)/11260/2024	SAI PRASAD SAMAL VS STATE OF ODISHA	JAYANTA KUMAR KHANDAYATRAY VS	// 0 //
252	D-WP(C)/11261/2024	M/S. B.R. ENTERPRISES, SUNDARGARH VS THE CT AND GST OFFICER, ROURKELA-II	BHABANI PRASAD MOHANTY VS	// 0 //
253	D-WP(C)/11262/2024	DEBASRITA NAYAK VS UNION OF INDIA	RAMESH CHANDRA NAYAK VS	// 0 //
254	D-WP(C)/11263/2024	KHETRABASI OJHA VS STATE OF ODISHA	DEEPAK GOCHHAYAT VS	// 0 //
255	D-WP(C)/11264/2024	PUSKAR BISWAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
256	D-WP(C)/11265/2024	SANTILATA PARIDA @ SANTILATA ROUSTRAY VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
257	D-WP(C)/11266/2024	PRASHANT KUMAR MISHRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
258	D-WP(C)/11267/2024	KAJAL MALLİK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
259	D-WP(C)/11269/2024	RAJA PATEL VS REGIONAL MANAGER, RBI, KHURDA	BIBHUTI BHUSAN BEHERA VS	// 0 //
260	D-WP(C)/11270/2024	BICHITRANANDA JENA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
261	D-WP(C)/11273/2024	SUSANT KUMAR BEHERA	BHABANI SANKAR TRIPATHY (1)	//

ORISSA HIGH COURT

FILING REPORT AS ON :12/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
	WP(C)/5930/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/11274/2024	CHITTARANJAN SAMAL VS ICICI BANK LTD, HYDERBAD	JAGAJIBAN PRADHAN VS	// 0 //
263	D-WP(C)/11275/2024	SULEKHA CHARAN BHOI VS REGIONAL MANAGER, SBI, BBSR, UNIT 1	BRUNDABAN ROUT VS	// 0 //
264	D-WP(C)/11277/2024	KUSHA PANIGRAHI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
265	D-WP(C)/11278/2024	SANJULATA JAGATI VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
266	D-WP(C)/11279/2024	BISWAJEET BEHERA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
267	D-WP(C)/11280/2024	SANJULATA JAGATI VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
268	D-WP(C)/11281/2024	M/S TRIRUMANI FINANCE PVT. LTD., BANGALORE VS CHANDRA SEKHAR PATTNAIK	PRAKASH KUMAR MISHRA VS	// 0 //
269	D-WP(C)/11282/2024	RABINDRANATH SENAPATI VS CONSOLIDATION OFFICER, PURI	JAGAJIBAN PRADHAN VS	// 0 //
270	D-WP(C)/11283/2024	JHULU DAS VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
271	D-WP(C)/11284/2024	NAKULA BEHERA VS STATE OF ORISSA	PRASANTA KUMAR MISHRA VS	// 0 //
272	D-WP(C)/11285/2024 WP(C)/5954/2024	KARUNAKAR MALLICK VS	PRASANTA KUMAR SATAPATHY VS	// 0

ORISSA HIGH COURT**FILING REPORT AS ON :12/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WP(C)/11286/2024	STATE OF ODISHA M/S. CHANAKYA HOSPITAL,CUTTACK VS	TUSHAR KANTI SATAPATHY VS	// // 0
274	D-WP(C)/11287/2024	STATE OF ODISHA RABINDRANATH HATI VS	RAJEET ROY VS	// // 0
275	D-WP(C)/11289/2024	STATE OF ODISHA MANOJ BISOI VS	SOURAV DAS VS	// // 0
276	D-WP(C)/11292/2024	STATE OF ODISHA GITANJALI BEHERA VS	BRAJA MOHAN SARANGI VS	// // 0
277	D-WP(C)/11293/2024	STATE OF ODISHA PRAHALLAD BENJAN VS	SAROJ KU. MISHRA VS	// // 0
278	D-WP(C)/11294/2024	STATE OF ODISHA SK.FIROZ ALI VS	BRAJA MOHAN SARANGI VS	// // 0
279	D-WP(C)/11295/2024	R.T.O.BALASORE SK.FIROZ ALI VS	BRAJA MOHAN SARANGI VS	// // 0
280	D-WP(C)/11296/2024	R.T.O.BALASORE MUNA PATRA VS	BRAJA MOHAN SARANGI VS	// // 0
281	D-WP(C)/11297/2024	B.M, INDUSIND BANK LTD, KEONJHAR SABITRI BISI VS	BHABA RANJAN KAR VS	// // 0
282	D-WP(C)/11299/2024	STATE OF ODISHA SUKAMANI KISHAN VS	BHABA RANJAN KAR VS	// // 0
283	D-WP(C)/11300/2024	GOVT. OF ODISHA SHEK KALA VS B.M.,TATA MOTOR FIN CO LTD, BALASORE	BRAJA MOHAN SARANGI VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :12/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WP(C)/11302/2024	BRAHMANANDA BEHERA VS B.M, KOTAK MAHINDRA BANK LTD, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
285	D-WP(C)/11303/2024	TAMALA PATRO VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
286	D-WP(C)/11304/2024	MAMATA OJHA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
287	D-WP(C)/11305/2024	SURAJ KUMAR HARIJAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
288	D-WP(C)/11306/2024	GATI KRUSHNA UTTARKABATA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
289	D-WP(C)/11307/2024	BIDYADHAR MAJHI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
290	D-WP(C)/11308/2024	BHARATEE MAHANAND VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
291	D-WP(C)/11309/2024	SATYANANDA BARIK VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
292	D-WP(C)/11310/2024	ASWINI KUMAR PRADHAN VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
293	D-WP(C)/11311/2024	SARAT CHANDRA MISHRA VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
294	D-WP(C)/11312/2024	MANORANJAN KAR VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
295	D-WP(C)/11313/2024	NARAYAN CHANDRA SAHOO	AUROBINDA SAHOO	//

ORISSA HIGH COURT

FILING REPORT AS ON :12/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	D-WP(C)/11315/2024	SANTOSH KUMAR MAHANTY	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
297	D-WP(C)/11316/2024	SARBESWAR BISWAL	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/11317/2024	SAROJINI SAMANTARAY	NRUSINGHA CHARAN MOHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/11318/2024	PUSPANJALI SITHA	KADAR MOHAMMAD	//
		VS	VS	0
		R.T.O. BBSR		//
300	D-WP(C)/11319/2024	SANATAN SAHOO	NRUSINGHA CHARAN MOHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/11320/2024	ANIL KUMAR KARN	MOHIT AGARWAL	//
		VS	VS	0
		UNION OF INDIA		//
302	D-WP(C)/11321/2024	UMAKANTA SENAPATI	SUSHANTA KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/11323/2024	MEGHAMALA BISWAL	NRUSINGHA CHARAN MOHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/11324/2024	JAY PRAKASH SHARMA	SUKANTA KUMAR DALAI	//
	WP(C)/5955/2024	VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/11326/2024	M/S. GOBARDHAN DWARY, BALASORE	MADHAB LAL AGARWAL	//
		VS	VS	0
		CHIEF COMMNR. OF CT AND GST, CUTTACK		//
306	D-WP(C)/11327/2024	JAY PRAKASH SHARMA	SUKANTA KUMAR DALAI	//
	WP(C)/5952/2024	VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :12/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	D-WP(C)/11328/2024	STATE OF ODISHA MAHENDRA SAHOO VS	JUDHISTHIR SAHOO VS	// // 0
308	D-WP(C)/11329/2024	STATE OF ODISHA MADAN MOHAN DAS VS	NIRANJAN PANDA VS	// // 0
309	D-WP(C)/11333/2024	STATE OF ODISHA M/S. SRIRAM EDUCATIONAL AND CHARITABLE TRUST, KENDRAPARA VS	ADITYA NARAYAN RAY VS	// // 0
310	D-WP(C)/11335/2024	COMMN. OF INCOME TAX (EXEMPTION), HYDERABAD SUVENDU ACHARYA VS	RAJIB LOCHAN PATTNAIK VS	// // 0
311	D-WP(C)/11337/2024	UNION OF INDIA M/S. SRIRAM EDUCATIONAL AND CHARITABLE TRUST, KENDRAPARA VS	ADITYA NARAYAN RAY VS	// // 0
312	D-WP(C)/11339/2024	COMMN. OF INCOME TAX PRADIP KUMAR JENA VS	SANJIB KUMAR BHANJADEO VS	// // 0
313	D-WP(C)/11340/2024	MANAGING DIRECTOR ORISSA, LIFT IRRIGATION CORPORATION LTD., BBSR DASI PARAJA VS	KRISHNA CHANDRA SAHU VS	// // 0
314	D-WP(C)/11343/2024	STATE OF ODISHA ANANTA RANA VS	SALAUDDIN KHAN VS	// // 0
315	D-WP(C)/11347/2024	STATE OF ODISHA PABITRA MOHAN PRADHAN VS	PREMANANDA MOHANTY VS	// // 0
316	D-WP(C)/11348/2024	PRINCIPAL SECY, S AND ME DEPT, BBSR SUSANTA KUMAR PRADHAN VS	PREMANANDA MOHANTY VS	// // 0
317	D-WP(C)/11349/2024	PRINCIPAL SECY, S AND ME DEPT, BBSR MANOJ KUMAR DASH VS	GYANA RANJAN SETHI VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :12/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	D-WP(C)/11350/2024	KAMAL PRASAD PANIGRAHI VS COLLECTOR, NABRANGPUR	TUKUNA KUMAR MISHRA VS	// 0 //
319	D-WP(C)/11351/2024	BIKRAMADITYA SETHI VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //
320	D-WP(C)/11352/2024	THE CHIEF MANAGER CUM AO, UBI, JHARSUGUDA VS SWAPNA DEEPAK KOTAK	BHASKAR CHANDRA PANDA VS	// 0 //
321	D-WP(C)/11353/2024	BIKRAM RANA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
322	D-WP(C)/11355/2024	BHANUMATI RANA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
323	D-WP(C)/11357/2024	ISHWARA RANA @ ISWAR RANA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
324	D-WP(C)/11358/2024	ANANDA RANA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
325	D-WP(C)/11360/2024	DHOBANI DAS @ DHOBUNI DAS VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	// 0 //
326	D-WP(C)/11361/2024	AIR OF REGIONAL RURAL BANK WELFARE SOCIETY, PURI VS THE ODISHA GRAMYA BANK, PATIA	KABIR KUMAR JENA VS	// 0 //
327	D-WP(C)/11362/2024	RABINDRA SETHI VS HIGH COURT OF ORISSA, CUTTACK	SUBHADUTTA ROUSTRAY VS	// 0 //
328	D-WP(C)/11363/2024	JHUNU DAS VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	// 0 //
329	D-WP(C)/11364/2024	RASHMI RANJAN SWAIN	BIBHUTI BHUSAN SWAIN	//

ORISSA HIGH COURT

FILING REPORT AS ON :12/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	D-WP(C)/11365/2024	STATE OF ODISHA JNANA RANJAN DAS	SAIBRATA RATH	//
		VS	VS	0
331	D-WP(C)/11366/2024	STATE OF ODISHA LAXMIPRIYA CHOUDHURY	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
332	D-WP(C)/11367/2024	STATE OF ODISHA SANTOSH KUMAR KHANELWAL	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
333	D-WP(C)/11368/2024	THE COMMISSIONER CENTRL GST AND CENTRAL EXCISE, ROURKELA RATIKANTA CHHOTARAY	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
334	D-WP(C)/11369/2024	THE COMMISSIONER OF CT AND GST ODISHA, CUTTACK M/S WOODHILL-HILLWAYS(JV)	SIDHANT DWIBEDI	//
		VS	VS	0
335	D-WP(C)/11370/2024	RAIL VIKAS NIGAM LTD, PRAFULLA KUMAR OJHA	LAGNAJIT PATTNAIK	//
		VS	VS	0
336	D-WP(C)/11371/2024	STATE OF ODISHA JHUNURANI DAS	ASHOK KUMAR SARANGI	//
		VS	VS	0
337	D-WP(C)/11374/2024	STATE OF ODISHA TUSHAR RANJAN BARIK	TANMAY MISHRA	//
		VS	VS	0
338	D-WP(C)/11376/2024	UNION OF INDIA NAYAN KUMAR RAHA	SAIBRATA RATH	//
		VS	VS	0
339	D-WP(C)/11377/2024	STATE OF ODISHA BABI BHUMIJ	TUSAR KUMAR MISHRA	//
		VS	VS	0
340	D-WP(C)/11378/2024	STATE OF ODISHA ROHITA KHAMARI	TANMAY MISHRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :12/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	D-WP(C)/11380/2024	UNION OF INDIA M/S NILAMBAR ENTERPRISES, BARGARH VS	SAILABALA JENA VS	// // 0
342	D-WP(C)/11381/2024	UNION BANK OF INDIA, MUMBAI LAKHIRAM BHUMIJ VS	TUSAR KUMAR MISHRA VS	// // 0
343	D-WP(C)/11383/2024	STATE OF ODISHA INDRAJIT DE VS	PARTHA MUKHERJI VS	// // 0
344	D-WP(C)/11384/2024	UNION OF INDIA DR. SMITA SATPATHY VS	NIROD KUMAR SAHOO VS	// // 0
345	D-WP(C)/11386/2024 WP(C)/5989/2024	GOVT. OF ODISHA NARAYANI SHG, CUTTACK VS	ALOK KUMAR PANDA VS	// // 0
346	D-WP(C)/11387/2024	STATE OF ODISHA BHAGABAT BAI VS	NIRANJAN PANDA VS	// // 0
347	D-WP(C)/11389/2024	STATE OF ODISHA M/S. DEEPAK STEEL AND POWER LTD. VS	GOURI MOHAN RATH VS	// // 0
348	D-WP(C)/11390/2024	STATE OF ODISHA SUSAMA KUMARI DEI VS	NIRANJAN BISWAL VS	// // 0
349	D-WP(C)/11391/2024	STATE OF ODISHA SALGADIA HAPPY AND HOLY HOME SOCIETY, KHORDHA VS	DR. SIMANCHALLA RANJIT VS	// // 0
350	D-WP(C)/11392/2024	STATE OF ODISHA MANOJ KUMAR SAHU VS	GOUTAM KUMAR ACHARYA VS	// // 0
351	D-WP(C)/11393/2024	STATE OF ODISHA BUDHIA SAMAL VS ADDL. CHIEF SECY. TO GOVT. OF ODISHA, BBSR	LALATENDU SAMAL VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :12/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	D-WP(C)/11394/2024	KAILASH CHANDRA KAR VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
353	D-WP(C)/11395/2024	GOPAL KRUSHNA BARAL VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	// 0 //
354	D-WP(C)/11396/2024	MANJULATA SETHI VS ARNAPURNA MALLICK	DAYANANDA MOHAPATRA VS	// 0 //
355	D-WP(C)/11397/2024	NRUSINGHA CHARAN BEHERA VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
356	D-WP(C)/11398/2024	KARTIK CHANDRA DAS VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
357	D-WP(C)/11399/2024	BHABANISHANKAR NAHAK VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	// 0 //
358	D-WP(C)/11401/2024	MURALIDHAR NAIK VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// 0 //
359	D-WP(C)/11402/2024	SUBASH CHANDRA SWAIN VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //
360	D-WP(C)/11403/2024	ABDUL AHAD VS STATE OF ODISHA	AJIT CH MOHAPATRA VS	// 0 //
361	D-WP(C)/11404/2024	SUSAMA SAHU VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
362	D-WP(C)/11405/2024	PRATIMA GAHIR@GOUD VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //
363	D-WP(C)/11406/2024	NARAYAN BEHERA	BEDA PRAKASH PANDA	//

ORISSA HIGH COURT

FILING REPORT AS ON :12/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	D-WP(C)/11407/2024	KUNI SAHU	MANOJ KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
365	D-WP(C)/11408/2024	ABHIMANYU GOUDA	BEDA PRAKASH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
366	D-WP(C)/11409/2024	JAYANTI DASH	PITAMBAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
367	D-WP(C)/11410/2024	RAJANI SAHU	BEDA PRAKASH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
368	D-WP(C)/11411/2024	SANAT KUMAR SADANGI	GOUTAM KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
369	D-WP(C)/11412/2024	MADAN MOHAN SANKHUA	PITAMBAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
370	D-WP(C)/11417/2024	SINGAMSETTY SATISH KUMAR @ S.SATISH KUMAR	BEDA PRAKASH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
371	D-WP(C)/11418/2024	SUNANDA GOCHHAYAT	PITAMBAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
372	D-WP(C)/11420/2024	NARESH SUBUDHI	GOUTAM KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
373	D-WP(C)/11421/2024	RENUBALA BEHERA	RAMAKANTA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
374	D-WP(C)/11423/2024	GANESH PARIDA	ASHOK KUMAR PANIGRAHI	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :12/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	D-WP(C)/11424/2024	STATE OF ODISHA RATNA KUMARI JENA VS	BEDA PRAKASH PANDA VS	// // 0
376	D-WP(C)/11428/2024	STATE OF ODISHA CHITTARANJAN NAHAK VS	BEDA PRAKASH PANDA VS	// // 0
377	D-WP(C)/11430/2024	STATE OF ODISHA HINDUSTAN AERONAUTICS LTD, KORAPUT VS	AJODHYA RANJAN DASH VS	// // 0
378	D-WP(C)/11431/2024	ASSISTANT PROVIDENT FUND COMMISSIONER, RAYAGADA DWARU PATRA VS	PRASANNA KUMAR MISHRA VS	// // 0
379	D-WP(C)/11432/2024	UNION OF INDIA NASIM KHAN VS	SITANSU MOHAN SINGH VS	// // 0
380	D-WP(C)/11434/2024	STATE OF ODISHA RABINDRANATH PALO VS	BAIJAYANTI MOHANTY VS	// // 0
381	D-WP(C)/11435/2024	STATE OF ODISHA SHREE SHREE JAGANNATH MOHAPRABHU BIJE, KENDRAPARA VS	RUDRA NARAYAN PARIJA VS	// // 0
382	D-WP(C)/11436/2024	STATE OF ODISHA MANIK MICHAEL MINZ VS	SHANTI PRAKASH MOHANTY VS	// // 0
383	D-WP(C)/11437/2024	SOUTH EASTERN RAILWAY LAXMAN SAHOO VS	SITANSU MOHAN SINGH VS	// // 0
384	D-WP(C)/11438/2024	STATE OF ODISHA BHARATI LATA TRIPATHY VS	BAIJAYANTI MOHANTY VS	// // 0
385	D-WP(C)/11440/2024	STATE OF ODISHA BHAJARAM NAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :12/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	D-WP(C)/11443/2024	ARUN KUMAR PANDA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
387	D-WP(C)/11444/2024	HIL-TEH SCHOOL AND COLLEGE OF NURSING EDUCATION, BBSR VS STATE OF ODISHA	DEBA KUMAR RATH VS	// 0 //
388	D-WP(C)/11446/2024	M/S. SRI SHYAM STEELS, SUNDARGARH VS THE ADDL, STATE TAX OFFICER, ROURKELA	BHABANI PRASAD MOHANTY VS	// 0 //
389	D-WP(C)/11448/2024	ARUN KUMAR PANDA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
390	D-WP(C)/11449/2024	HIL-TECH SCHOOL AND COLLEGE OF NURSING EDUCATION, BBSR VS STATE OF ODISHA	DEBA KUMAR RATH VS	// 0 //
391	D-WP(C)/11450/2024	SIBNATH SINGH VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// 0 //
392	D-WP(C)/11451/2024	ARUN KUMAR PANDA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
393	D-WP(C)/11452/2024	LALITA MALLICK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
394	D-WP(C)/11453/2024	ARUN KUMAR PANDA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
395	D-WP(C)/11454/2024	SUPRAVAT KANUNGO VS ODISHA STATE CO-OPERATIVE MILK PRODUCERS FEDERATION LTD., BBSR	SOUMYA RANJAN MOHANTY VS	// 0 //
396	D-WP(C)/11458/2024	ARUN KUMAR PANDA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
397	D-WP(C)/11460/2024	UJWALA KUMAR JENA	ACHYUTANANDA ROUSTRAY	//

ORISSA HIGH COURT

FILING REPORT AS ON :12/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
398	D-WP(C)/11463/2024	FOOD CORPORATION OF INDIA, NEW DELHI BHAIRABA CHANDRA SATPATHY	ARJUNA CHARANA BEHERA	//
		VS	VS	0
399	D-WP(C)/11465/2024	STATE OF ODISHA DR. PRADHYUMNA KUMAR PATTNAIK	DURGESH NARAYAN RATH	//
		VS	VS	0
400	D-WP(C)/11466/2024	STATE OF ODISHA BAISHNAB CHARAN SADANGI	BITAS KUMAR SWAIN	//
		VS	VS	0
401	D-WP(C)/11467/2024	STATE OF ODISHA KSHIRABDHI TANAYA SAHOO	RABI NARAYAN BEHERA	//
		VS	VS	0
402	D-WP(C)/11470/2024	STATE OF ODISHA SUBRATA DAS	SUKANTA KUMAR BISWAL	//
		VS	VS	0
403	D-WP(C)/11471/2024	STATE OF ORISSA MADAN MOHAN MUDULY	DURGESH NARAYAN RATH	//
		VS	VS	0
404	D-WP(C)/11472/2024	STATE OF ODISHA SANJEEB MEGHA	DINESH KUMAR PANDA	//
		VS	VS	0
405	D-WP(C)/11474/2024	STATE OF ODISHA SIDHARTHA SANKAR NAYAK	BIBHUTI BHUSAN BEHERA	//
		VS	VS	0
406	D-WP(C)/11475/2024	THE GENERAL MANAGER, ODISHA STATE AGRICULTURE MARKETING BOARD, BBSR GAGAN BIHARI MOHANTY	PRASANNA KUMAR SAHOO	//
		VS	VS	0
407	D-WP(C)/11476/2024	STATE OF ODISHA KRISHNA RANI PATRA	NIHAL RATH	//
		VS	VS	0
408	D-WP(C)/11477/2024	STATE OF ODISHA BIJAYA KUMAR MALLIA	DR. BINODA KUMAR MISHRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :12/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	D-WP(C)/11478/2024	COMMISSIONER CUM SECY TO GOVT. OF ODISHA KARMENDRA DASH VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// // 0 //
410	D-WP(C)/11479/2024	KULAMANI BHOI VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
411	D-WP(C)/11480/2024	SIMARANI DASH VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
412	D-WP(C)/11481/2024	DIN DAYAL MODI VS THE COMMNR. CUM SECY. HOME DEPT, BBSR	RAMESH CHANDRA SWAIN VS	// 0 //
413	D-WP(C)/11482/2024	ASHOK KUMAR SWAIN VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
414	D-WP(C)/11483/2024	RANI BEHERA VS COLLECTOR, PURI	GOPINATH MISHRA VS	// 0 //
415	D-WP(C)/11484/2024	BIJAY KUMAR BEHERA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
416	D-WP(C)/11485/2024	RASHMITA MOHANTY VS PNB, BBSR	PRASANTA KUMAR SATAPATHY VS	// 0 //
417	D-WP(C)/11489/2024	PRAVAKAR MOHANTY VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
418	D-WP(C)/11491/2024	LILIMA OJHA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
419	D-WP(C)/11492/2024	JOGENDRA NATH BISWAL VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :12/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	D-WP(C)/11493/2024	SATRUGHNA BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
421	D-WP(C)/11495/2024	KAUSHAL FERRO METALS PVT. LTD. SUNDARGARH VS DY. COMMNR. OF INCOME TAX, BBSR	SASWAT KUMAR ACHARYA VS	// 0 //
422	D-WP(C)/11496/2024	SAGIRI SETHY VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// 0 //
423	D-WP(C)/11497/2024	PRABHAT KUMAR MALLIK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
424	D-WP(C)/11499/2024	BAMAN CHARAN PRADHAN VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
425	D-WP(C)/11500/2024	USHA MANNA VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
426	D-WP(C)/11501/2024	SAROJINI SAHU VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
427	D-WP(C)/11503/2024	JAGABANDHU BISWAS VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
428	D-WP(C)/11504/2024	DR.DAMAYANTI NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
429	D-WP(C)/11505/2024	KISHORE CHANDRA SWAIN VS JOINT COMMNR OF SALE TAX, CT AND GST , ANGUL	ASHOK KUMAR MOHANTY VS	// 0 //
430	D-WP(C)/11509/2024	AMIT KUMAR MISHRA VS STATE OF ODISHA	MANAS RANJAN BADAJENA VS	// 0 //
431	D-WP(C)/11510/2024	DR.NIRANJAN MISHRA	DURGESH NARAYAN RATH	//

ORISSA HIGH COURT

FILING REPORT AS ON :12/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
432	D-WP(C)/11512/2024	STATE OF ODISHA DR.SAMITA PATTANAYAK	DURGESH NARAYAN RATH	//
		VS	VS	0
433	D-WP(C)/11513/2024	STATE OF ODISHA SUSANTA KUMAR MAITY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
434	D-WP(C)/11514/2024	STATE OF ODISHA NATABAR LENKA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
435	D-WP(C)/11515/2024	STATE OF ODISHA RANJIT KUMAR DASH	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
436	D-WP(C)/11516/2024	STATE OF ODISHA RAJESH KUMAR SAHOO	NIRANJAN LENKA	//
		VS	VS	0
437	D-WP(C)/11517/2024	DEBT RECOVERY TRIBUNAL, CUTTACK LINGARAJ BARIK	RAGHUNATH BISWAL	//
		VS	VS	0
438	D-WP(C)/11518/2024	STATE OF ODISHA ASHOK KUMAR SATAPATHY	KAILASH CHANDRA KAR	//
		VS	VS	0
439	D-WPCRL/7733/2024	STATE OF ODISHA ANI SAMAL	TUSAR KUMAR MISHRA	//
		VS	VS	0
440	D-ABLAPL/7645/2024	STATE OF ODISHA LIZA PRADHAN @ LIZA SAMAL	JYOTIRMAYA SAHOO	BANAPUR P.S. /105 /2024
		VS	VS	0
441	D-ABLAPL/7647/2024	STATE OF ODISHA SEPHALI DEHURY	PRIYA RANJAN SINGH	//
		VS	VS	0
442	D-ABLAPL/7648/2024	STATE OF ODISHA RUPAMANJARI ROURAY @ MANJARI RAUTA	JYOTIRMAYA SAHOO	MOTANGA /68 /2024
		VS	VS	0
				0

ORISSA HIGH COURT

FILING REPORT AS ON :12/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	D-ABLAPL/7657/2024	STATE OF ODISHA SANJAYA NAIK VS	SNEHASISH BEHERA VS	// DHENKANAL TOWN /8 /2024 ()
444	D-ABLAPL/7660/2024	STATE OF ODISHA ANUP MOHAN SAHU @ GOURANGA @ BABU VS	BISWARANJAN DALAI VS	// MAHILA PS SAMBALPUR /118 /2021 ()
445	D-ABLAPL/7663/2024	STATE OF ODISHA DIBYA RANJAN SETHY @ DIBYA RANJAN SETHI VS	SAKTI PRASAD DAS VS	// CHANDAKA P.S. /264 /2023 ()
446	D-ABLAPL/7669/2024	STATE OF ODISHA MANTU PADHIALI VS	ANUPAM DASH VS	// PURUSHOTTAMPUR /281 /2023 ()
447	D-ABLAPL/7670/2024	STATE OF ODISHA UPENDRA KUMAR RAI VS	BIDYADHAR PANDA VS	// BRAJARAJNAGAR /65 /2024 ()
448	D-ABLAPL/7682/2024	STATE OF ODISHA BIPRA CHARAN PATNAIK VS	SANJIB KUMAR BHANJADEO VS	// / /0 ()
449	D-ABLAPL/7683/2024	STATE OF ODISHA MANTU PQDHIALI VS	ANUPAM DASH VS	// PURUSHOTTAMPUR /280 /2023 ()
450	D-ABLAPL/7685/2024	STATE OF ODISHA NILU @ LILU PRADHAN VS	SANJIB KUMAR BHANJADEO VS	// BEGUNIAPADA /80 /2024 ()
451	D-ABLAPL/7701/2024	STATE OF ODISHA VUYALA CHINA @ SINA @ UYALA @ HUYALA SINHA VS	SUSANTA KUMAR BARAL VS	// NARAYANPATNA /91 /2022 ()
452	D-ABLAPL/7702/2024	STATE OF ODISHA BIBHUTI BHUSAN PRADHAN VS	JAYADEBA BEHERA VS	// KHANDAPARA /104 /2017 ()
453	D-ABLAPL/7705/2024	STATE OF ODISHA ANANDA CHANDRA SAHOO VS STATE OF ODISHA	SANJIT KUMAR DAS VS	// DHARMASALA /443 /2021 () //

ORISSA HIGH COURT

FILING REPORT AS ON :12/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	D-ABLAPL/7708/2024	PANKAJ KUMAR BARIK VS STATE OF ODISHA	LALITENDU BHUYAN VS	BHADRAK RURAL /156 /2024 () //
455	D-ABLAPL/7709/2024	ABDUL LATIF @ TANYA VS STATE OF ODISHA	SARADA PRASAD DASH VS	KARANJIA /77 /2024 () //
456	D-ABLAPL/7710/2024	SMRUTI RANJAN MISHRA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	INFCITY PS /94 /2024 () //
457	D-ABLAPL/7711/2024	BEDABYAS PADHAN VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	SOHELLA /27 /2024 () //
458	D-ABLAPL/7713/2024	BISWAJIT DALAI VS STATE OF ODISHA	BHARAT JALLI VS	MANCHESWAR P.S. /109 /2024 () //
459	D-ABLAPL/7716/2024	SUSANTA SAHU VS STATE OF ODISHA	DINESH CHANDRA RAY VS	COLLIERY /102 /2023 () //
460	D-ABLAPL/7720/2024	ITISHREE BEHERA VS STATE OF ODISHA	SAMVIT MOHANTY VS	JAGATSINGPUR /140 /2024 () //
461	D-ABLAPL/7724/2024	SRINIBAS @ KALIA BEHERA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	BOLAGARH P.S. /62 /2024 () //
462	D-ABLAPL/7726/2024	TUKU @ TUKUNA NAYAK VS STATE OF ODISHA	AMIYA KUMAR MOHANTY (A) VS	/ /0 () //
463	D-ABLAPL/7728/2024	PRATAP BEHERA VS STATE OF ODISHA	AMIYA KUMAR MOHANTY (A) VS	/ /0 () //
464	D-ABLAPL/7729/2024	PANCHU @ PANCHANAN BEHERA VS STATE OF ODISHA	AMIYA KUMAR MOHANTY (A) VS	/ /0 () //
465	D-ABLAPL/7730/2024	SK. JANAM	ARIJEET MISHRA	MANGALPUR /57 /2024

ORISSA HIGH COURT

FILING REPORT AS ON :12/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	D-ABLAPL/7734/2024	STATE OF ODISHA KANHU BEHERA	SAMIR KUMAR BEHERA	// TIGIRIA /2 /2024
		VS	VS	()
467	D-ABLAPL/7737/2024	STATE OF ODISHA CHINMAYANANDA SAHOO	SHUBHENDU KUMAR PARIDA	// COLLIERY /30 /2023
		VS	VS	()
468	D-ABLAPL/7744/2024	STATE OF ODISHA AJIT BAG	SAROJ KUMAR PADHY	// ATTABIRA /65 /2024
		VS	VS	()
469	D-ABLAPL/7747/2024	STATE OF ODISHA MD UMAR @ SEKH UMAR ALI	SAROJ KUMAR PADHI	// PIPLI /302 /2023
		VS	VS	()
470	D-ABLAPL/7748/2024	STATE OF ODISHA RANJIT RAY @ RANJEET RAI	BIDYADHAR PANDA	// BRAJARAJNAGAR /267 /2023
		VS	VS	()
471	D-ABLAPL/7753/2024	STATE OF ODISHA SUDAM BAGARTI	ABHAS MOHANTY	// BINIKA /75 /2024
		VS	VS	()
472	D-ABLAPL/7754/2024	STATE OF ODISHA SATYANARAYAN CHHATRIA	SURYAKANTA DWIBEDI	// SAINTALA /372 /2023
		VS	VS	()
473	D-ABLAPL/7755/2024	STATE OF ODISHA RAGHABANANDA KSHETI	SURYAKANTA DWIBEDI	// VIGILANCE PS (BERHAMPUR) /2 /2014
		VS	VS	()
474	D-ABLAPL/7757/2024	STATE OF ODISHA(VIG.) KAPILDEV MAJHI	DHIRENDRA KUMAR MOHAPATRA	// TALSARA /126 /2023
		VS	VS	()
475	D-ABLAPL/7761/2024	STATE OF ODISHA SATYABRAT NAYAK @ NAIK @ CHANTI @ CHENTI	SAROJ KUMAR DASH	// DHENKANAL SADAR /20 /2023
		VS	VS	()
476	D-ABLAPL/7766/2024	STATE OF ODISHA GOURANGA RAM	TARA PRASAD MOHAPATRA	// BALASORE VIGILANCE /28 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :12/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	D-ABLAPL/7767/2024	STATE OF ODISHA(VIG.) KALIA@PRADIP PANDA@PRADIP KUMAR PANDA VS	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /288 /2023 ()
478	D-ABLAPL/7772/2024	STATE OF ODISHA ASHISH KUMAR MOHANTY VS	AJIT CHANDRA MOHAPATRA VS	// NISCHINTAKOILI /50 /2024 ()
479	D-ABLAPL/7774/2024	STATE OF ODISHA RAMESH CHANDRA NAYAK VS	BYOMAKESH TRIPATHY VS	// / /0 ()
480	D-ABLAPL/7777/2024	STATE OF ODISHA DIBYA SINGHA MOHANTA VS	PULAKESH MOHANTY VS	// RARUAN /33 /2024 ()
481	D-ABLAPL/7780/2024	STATE OF ODISHA MANAS RANJAN KUMAR @ RADHE VS	JIBAN RANJAN DASH VS	// KOKSARA /216 /2023 ()
482	D-ABLAPL/7781/2024	STATE OF ODISHA BHIMSEN PAIKARAY VS	TARA PRASAD MOHAPATRA VS	// JODAPADAR /211 /2023 ()
483	D-ABLAPL/7784/2024	STATE OF ODISHA SANJAY PODH VS	TARA PRASAD MOHAPATRA VS	// LARAMBA /205 /2023 ()
484	D-ABLAPL/7785/2024	STATE OF ODISHA PRATIMA KODAMA SINGH VS	TARA PRASAD MOHAPATRA VS	// KANAS /33 /2022 ()
485	D-ABLAPL/7786/2024	STATE OF ODISHA ABHIMANYU SAHOO VS	TARA PRASAD MOHAPATRA VS	// SATYABADI /40 /2024 ()
486	D-ABLAPL/7793/2024	STATE OF ODISHA ASHOK NANDA VS	DINESH CH. RAY VS	// ANGUL TOWN /181 /2024 ()
487	D-ABLAPL/7794/2024	STATE OF ODISHA MAHAMAMD FAJAL ALLI VS STATE OF ODISHA	MANAS PATI VS	// KHURDA MODEL /98 /2024 () //

ORISSA HIGH COURT

FILING REPORT AS ON :12/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	D-ABLAPL/7796/2024	SRIKANTA MUNDA VS STATE OF ODISHA	BASANTA KUMAR SWAIN VS	SASON /50 /2021 () //
489	D-ABLAPL/7800/2024	RASMI RANJAN SAHOO VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BINJHARPUR /438 /2023 () //
490	D-ABLAPL/7802/2024	AJU SETHI VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	PATTAPUR (DIGAPAHANDI) /829 /2023 () //
491	D-ABLAPL/7803/2024	TUSHAR RANJAN BHOI VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	JAGDALPUR /55 /2024 () //
492	D-ABLAPL/7804/2024	PRAKASH DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /50 /2024 () //
493	D-ABLAPL/7806/2024	B. TARINI PATRO @ BADIPALI TARINI PATRO @ RAJU PATRA VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	PATTAPUR (DIGAPAHANDI) /829 /2023 () //
494	D-ABLAPL/7809/2024	AMRESH BHOI VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	JAGDALPUR /55 /2024 () //
495	D-ABLAPL/7812/2024	RITANJALI PAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ANGUL TOWN /149 /2024 () //
496	D-ABLAPL/7814/2024	SHANTANU MOHANTY @ SANTAN VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	JENAPUR /85 /2024 () //
497	D-ABLAPL/7815/2024	TIHULU @ TIHUL NAIK VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	MOTANGA /33 /2024 () //
498	D-ABLAPL/7817/2024	AKSHYA KUMAR RATH VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	KUAKHIA /78 /2024 () //
499	D-ABLAPL/7821/2024	NIRMALYA PRASAD ROUT	SOUMYA RANJAN DAS	SECTOR-7 /50 /2024

ORISSA HIGH COURT

FILING REPORT AS ON :12/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
500	D-ABLAPL/7822/2024	VS STATE OF ODISHA HASINA BIBI	VS SIBA PRASAD SAHOO	() // MANGALA BAG /76 /2024
501	D-ABLAPL/7834/2024	VS STATE OF ODISHA BUDHIRAM NAYAK	VS HEMANTA KUMAR MOHANTA	() // TIHIDI /402 /2023
502	D-ABLAPL/7837/2024	VS STATE OF ODISHA SUNA DHADA @ MUNA DHADA	VS SURYAKANTA DWIBEDI	() // BARIPADA SADAR /178 /2023
503	D-ABLAPL/7838/2024	VS STATE OF ODISHA RASMI RANJAN KUNAR @ AKSHAYA	VS ANUGRAHA NARAYAN SAMANTRAY	() // TIRTOL /119 /2024
504	D-ABLAPL/7839/2024	VS STATE OF ODISHA SATYABRAT NAYAK @ NAIK @ CHANTI @ CHENTI	VS SAROJ KUMAR DASH	() // DHENKANAL SADAR /679 /2022

ORISSA HIGH COURT

MISC CASES FILED on :12/03/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-GUAP/11469/2024 GUAP/ /	MULIA MOHARANA MP	ASHOK DAS	6/2024
2	D-SAO/17/2014 SAO/17/2014	SARAT CHANDRA SWAIN MP	M/S.PRATYUSHA NAIDU	7/2024
3	D-ARBP/41/2020 ARBP/41/2020	M/S. DAS CONSTRUCTION MP		7/2024
4	D-ARBP/42/2020 ARBP/42/2020	M/S. DAS CONSTRUCTION MP		8/2024
5	D-SAO/17/2014 SAO/17/2014	SARAT CHANDRA SWAIN MP	M/S.PRATYUSHA NAIDU	8/2024
6	D-SAO/17/2014 SAO/17/2014	SARAT CHANDRA SWAIN MP	M/S.PRATYUSHA NAIDU	9/2024
7	D-CRLLP/7843/2024 CRLLP/ /	STATE OF ODISHA MP	SANGRAM DAS (S.C. VIGILANCE)	11/2024
8	D-CRLMA/379/2023 CRLMA/379/2023	GOURANGA CH.SAHOO@GOURI SAHU MP		19/2024
9	D-TRPCRL/7680/2024 TRPCRL/ /	ALOK RANAJN BOHIDAR MP	UMA CHARAN MISHRA	22/2024
10	D-TRP(C)/7620/2024 TRP(C)/45/2024	SASMITA ROUT MP	ANUGRAHA NARAYAN SAMANTRAY	68/2024
11	D-CRLMP/2371/2024 CRLMP/114/2024	MADHUMITA BEHERA MP		69/2024
12	D-TRP(C)/7273/2024 TRP(C)/46/2024	SASMITA ROUT MP	ANUGRAHA NARAYAN SAMANTRAY	69/2024
13	D-TRP(C)/11382/2024 TRP(C)/ /	ANKITA SAMANTARAY MP	BIBHUTI BHUSAN MISHRA	70/2024
14	D-TRP(C)/11413/2024 TRP(C)/ /	CHINMAYEE MISHRA MP	SANJIB KUMAR BHANJADEO	71/2024
15	D-LAA/73/2008 LAA/73/2008	SPL.LAND AQ.OFFICER MP	AG,ASC	89/2024
16	D-LAA/73/2008 LAA/73/2008	SPL.LAND AQ.OFFICER MP	AG,ASC	90/2024
17	D-LAA/73/2008 LAA/73/2008	SPL.LAND AQ.OFFICER MP	AG,ASC	91/2024
18	D-RVWPET/11012/2024 RVWPET/ /	RISHABH MINING PVT. LTD. MP	ADV.	91/2024
19	D-RVWPET/11113/2024 RVWPET/ /	GYANARANJAN DAS MP	ANAND CHANDRA SWAIN	92/2024
20	D-CMAPL/11288/2024 CMAPL/ /	PURNENDU PANIGRAHI MP	DAYANANDA MOHAPATRA	94/2024
21	D-CMAPL/884/2023 CMAPL/884/2023	LOKANATH MOHANTY MP	ADV.	95/2024
22	D-MATA/11502/2024 MATA/ /	SUJATA SAHOO MP	GAGAN BIHARI SINGH	110/2024
23	D-RPFAM/11276/2024 RPFAM/ /	TAPAN KUMAR PANDIT MP	TAPAN KU. JENA SAMANTA	112/2024
24	D-RPFAM/11276/2024 RPFAM/ /	TAPAN KUMAR PANDIT MP	TAPAN KU. JENA SAMANTA	113/2024
25	D-RPFAM/6921/2024 RPFAM/ /	DEBASISH CHHOTARAY MP	RANJAN KUMAR ROUT	114/2024
26	D-RPFAM/11462/2024	DIPTIMOYA KANUNGO	MANMEET SINGH ARORA	

	RPFAM/ /	MP		115/2024
27	D-RPFAM/11462/2024	DIPTIMOYA KANUNGO	MANMEET SINGH ARORA	
	RPFAM/ /	MP		116/2024
28	D-RPFAM/11507/2024	SARADA PRASAD MISHRA	AMIT PRASAD BOSE	
	RPFAM/ /	MP		117/2024
29	D-CONTC/1995/2022	ARUN KUMAR BISWAL	SUSANTA KUMAR DASH	
	CONTC/1995/2022	MP		179/2024
30	D-CONTC/9602/2024	HANDA TANTY	JYOTIRMAY GUPTA	
	CONTC/ /	MP		180/2024
31	D-CONTC/9599/2024	ABDUL BARI	JYOTIRMAY GUPTA	
	CONTC/ /	MP		181/2024
32	D-CONTC/7352/2023	RAJKISHORE DAS	LAXMIKANTA MOHANTY	
	CONTC/7352/2023	MP		182/2024
33	D-CONTC/22/2018	SANJAYA KESHARI MOHAPATRA	UMAKANT SAHOO	
	CONTC/22/2018	MP		183/2024
34	D-CRLREV/7695/2024	KALESWAR SAHOO	NIRANJAN SINGH (1)	
	CRLREV/ /	MP		219/2024
35	D-CRLREV/7714/2024	ALATI DEVI	ASHUTOS DASH	
	CRLREV/ /	MP		220/2024
36	D-CRLREV/7825/2024	ATAL KUMAR PALAI	SANGRAMJIT PANDA	
	CRLREV/ /	MP		221/2024
37	D-CRLREV/7825/2024	ATAL KUMAR PALAI	SANGRAMJIT PANDA	
	CRLREV/ /	MP		222/2024
38	D-CRLREV/7840/2024	AMAL SHETH	DEBASNAN DAS	
	CRLREV/ /	MP		223/2024
39	D-FAO/100/2023	ETWARI BHENGRA	DEBASISH PATNAIK	
	FAO/100/2023	MP		231/2024
40	D-FAO/474/2011	FAKIR CH.SANKHUA		
	FAO/474/2011	MP		232/2024
41	D-FAO/6097/2024	THE NEW INDIA ASSURANCE CO. LT.D.	S.E.HAQUE	
	FAO/ /	MP		233/2024
42	D-FAO/6167/2024	NEW INDIA ASSURANCE CO. L.T.D.	S.E.HAQUE	
	FAO/ /	MP		234/2024
43	D-FAO/6168/2024	NEW INDIA ASSURANCE CO. L.T.D.	S.E.HAQUE	
	FAO/ /	MP		235/2024
44	D-FAO/6169/2024	NEW INDIA ASSURANCE CO. L.T.D., BBSRS.E. HAQUE		
	FAO/ /	MP		236/2024
45	D-FAO/6096/2024	THE NEW INDIA ASSURANCE CO. L.T.D.	S.E.HAQUE	
	FAO/ /	MP		237/2024
46	D-FAO/6170/2024	NEW INDIA ASSURANCE CO. L.T.D.	S.E.HAQUE	
	FAO/ /	MP		238/2024
47	D-FAO/6098/2024	NEW INDIA ASSURANCE COMPANY LTD., BBSR	S.E.HAQUE	
	FAO/ /	MP		239/2024
48	D-FAO/6172/2024	NEW INDIA ASSURANCE CO. L.T.D.	S.E.HAQUE	
	FAO/ /	MP		240/2024
49	D-FAO/6161/2024	NEW INDIA ASSURANCE CO. L.T.D., BBSRS.E.HAQUE		
	FAO/ /	MP		241/2024
50	D-FAO/6173/2024	NEW INDIA ASSURANCE CO. L.T.D., BBSRS.E.HAQUE		
	FAO/ /	MP		242/2024
51	D-FAO/6152/2024	NEW INDIA ASSURANCE CO.LTD., BBSR	S.E.HAQUE	
	FAO/ /	MP		243/2024
52	D-FAO/6160/2024	THE NEW INDIA ASSURANCE CO. L.T.D	S.E.HAQUE	
	FAO/ /	MP		244/2024
53	D-FAO/6148/2024	NEW INDIA ASSURANCE CO.LTD., BBSR	S.E.HAQUE	
	FAO/ /	MP		245/2024
54	D-FAO/6099/2024	THE NEW INDIA ASSURANCE CO.L.T.D	S.E.HAQUE	
	FAO/ /	MP		246/2024
55	D-FAO/6147/2024	NEW INDIA ASSURANCE CO.LTD., BBSR	S.E. HAQUE	
	FAO/ /	MP		247/2024
56	D-FAO/6108/2024	NEW INDIA ASSURANCE COMPANY LTD., BBSR	S.E.HAQUE	
	FAO/ /	MP		248/2024
57	D-FAO/6139/2024	NEW INDIA ASSURANCE CO.LTD., BBSR	S.E.HAQUE	
	FAO/ /	MP		249/2024

58	D-FAO/6140/2024 FAO/ /	THE NEW INDIA ASSURANCE CO. L.T.D. S.E.HAQUE MP	250/2024
59	D-FAO/6141/2024 FAO/ /	THE NEW INDIA ASSURANCE CO. L.T.D. S.E.HAQUE MP	251/2024
60	D-FAO/6142/2024 FAO/ /	NEW INDIA ASSURANCE CO.LTD., BBSR S.E.HAQUE MP	252/2024
61	D-FAO/6143/2024 FAO/ /	THE NEW INDIA ASSURANCE CO. L.T.D. S.E.HAQUE MP	253/2024
62	D-FAO/6104/2024 FAO/ /	NEW INDIA ASSURANCE COMPANY LTD.,S.E.HAQUE MP	254/2024
63	D-FAO/6105/2024 FAO/ /	NEW INDIA ASSURANCE COMPANY LTD.,S.E.HAQUE MP	255/2024
64	D-FAO/6106/2024 FAO/ /	THE NEW INDIA ASSURANCE CO. LTD. S.E.HAQUE MP	256/2024
65	D-FAO/6107/2024 FAO/ /	NEW INDIA ASSURANCE COMPANY LTD.,S.E.HAQUE MP	257/2024
66	D-FAO/6103/2024 FAO/ /	NEW INDIA ASSURANCE COMPANY LTD.,S.E.HAQUE MP	258/2024
67	D-FAO/6136/2024 FAO/ /	NEW INDIA ASSURANCE CO.LTD., BBSR S.E.HAQUE MP	259/2024
68	D-FAO/6137/2024 FAO/ /	THE NEW INDIA ASSURANCE CO. L.T.D. S.E.HAQUE MP	260/2024
69	D-FAO/6101/2024 FAO/ /	NEW INDIA ASSURANCE CO. LTD. S.E.HAQUE MP	261/2024
70	D-FAO/6102/2024 FAO/ /	THE NEW INDIA ASSURANCE COMPANY LTD.,S.E.HAQUE MP	262/2024
71	D-BLAPL/7671/2024 BLAPL/ /	KRUSHNA CHANDRA KANHAR @ KAAANRPAHALLADA SAHU MP	271/2024
72	D-BLAPL/985/2023 BLAPL/985/2023	DEBA MISTRI @ DEVIDSON SABAR @ DEBBOUBHAGYA KUMAR DASH, AMIT BISWAL, D PARIDA, S SAHOO MP	272/2024
73	D-CMP/11246/2024 CMP/ /	MONALISHA MISHRA AJODHYA RANJAN DASH MP	274/2024
74	D-CMP/7366/2024 CMP/ /	BHASKAR BARIK @ BHASKAR CHANDRA,ANRISHIK DASH MP	275/2024
75	D-CMP/7096/2024 CMP/ /	JITENDRA TRIPATHY GOPAL KRUSHNA MOHANTY MP	276/2024
76	D-CMP/11457/2024 CMP/ /	PRAMILA SAMANTRAY BHAGABAN MOHANTY MP	277/2024
77	D-CMP/1368/2022 CMP/1368/2022	CHAITANYA JENA DINESH KUMAR PATRA MP	278/2024
78	D-RSA/41/2011 RSA/41/2011	PURNENDU PANIGRAHI DAYANANDA MOHAPATRA MP	312/2024
79	D-RSA/41/2011 RSA/41/2011	PURNENDU PANIGRAHI MP	313/2024
80	D-RSA/41/2011 RSA/41/2011	PURNENDU PANIGRAHI MP	314/2024
81	D-RSA/395/2016 RSA/395/2016	BHAJA BEHERA@BHAJENDRA BEHERA M/S.MAHESWAR MOHANTY MP	315/2024
82	D-RSA/395/2016 RSA/395/2016	BHAJA BEHERA@BHAJENDRA BEHERA M/S.MAHESWAR MOHANTY MP	316/2024
83	D-RSA/395/2016 RSA/395/2016	BHAJA BEHERA@BHAJENDRA BEHERA M/S.MAHESWAR MOHANTY MP	317/2024
84	D-RSA/395/2016 RSA/395/2016	BHAJA BEHERA@BHAJENDRA BEHERA M/S.MAHESWAR MOHANTY MP	318/2024
85	D-RSA/395/2016 RSA/395/2016	BHAJA BEHERA@BHAJENDRA BEHERA M/S.MAHESWAR MOHANTY MP	319/2024
86	D-RSA/395/2016 RSA/395/2016	BHAJA BEHERA@BHAJENDRA BEHERA M/S.MAHESWAR MOHANTY MP	320/2024
87	D-RSA/219/2006 RSA/219/2006	ORISSA STATE FINANCI M/S.P.K.ROUTRAY MP	321/2024
88	D-RSA/331/2018 RSA/331/2018	MOCHIRAM MOHANTA MP	322/2024
89	D-RSA/389/2003	BHAJAHARI ROUT MR.J.K.MISHRA	

	RSA/389/2003	MP		323/2024
90	D-ABLAPL/4717/2024 ABLAPL/1937/2024	BIJAYA KUMAR SARAF MP	ANJAN KUMAR BISWAL	474/2024
91	D-ABLAPL/15389/2023 ABLAPL/15389/2023	SK GULAM MAHIRUDDIN MP		475/2024
92	D-ABLAPL/14057/2016 ABLAPL/14057/2016	RABINDRA BEHERA MP		476/2024
93	D-ABLAPL/103/2024 ABLAPL/10/2024	PRAMOD KUMAR MOHANTY MP		477/2024
94	D-ABLAPL/4671/2024 ABLAPL/1772/2024	RATHA CHARAN ROHIDAS @ RATHA ROHIDAS MP		478/2024
95	D-ABLAPL/3500/2024 ABLAPL/1356/2024	K. SURAT PATRA @ RURATHA PATRA MP		479/2024
96	D-ABLAPL/6104/2017 ABLAPL/6104/2017	SAYAD MAHAMMAD MP		480/2024
97	D-ABLAPL/15423/2023 ABLAPL/15423/2023	NANDA @ SASADHAR @ SUKANTA PATTNAYAK MP		481/2024
98	D-ABLAPL/1792/2023 ABLAPL/1792/2023	DOLAGOBINDA NAIK @ DULA NAIK MP		482/2024
99	D-ABLAPL/10541/2023 ABLAPL/10541/2023	RANJIT MANTRY MP		483/2024
100	D-ABLAPL/15429/2023 ABLAPL/15429/2023	LATA LENKA MP		484/2024
101	D-ABLAPL/764/2024 ABLAPL/449/2024	SUBRAT SHARMA MP		485/2024
102	D-ABLAPL/10537/2023 ABLAPL/10537/2023	JOGENDRA BISWAL MP		486/2024
103	D-ABLAPL/760/2024 ABLAPL/547/2024	ALOK SHARMA MP		487/2024
104	D-MACA/11067/2024 MACA/ /	M/S. NATIONAL INSURANCE CO. L.T.D. MP	BIJOY DASMOHAPATRA	532/2024
105	D-MACA/11334/2024 MACA/ /	HARA BHOI MP	JEEVANJYOTI MOHANTY	533/2024
106	D-MACA/1035/2016 MACA/1035/2016	AYUB HIAL MP		534/2024
107	D-MACA/1301/2023 MACA/1301/2023	M/S. ORIENTAL INSURANCE COMPANY LTD MP	ADAM ALI KHAN	536/2024
108	D-MACA/1302/2023 MACA/1302/2023	DIVL. MANAGER, ORIENTAL INSURANCE CO. MP	ADAM ALI KHAN	537/2024
109	D-CRLA/7655/2024 CRLA/ /	K. BALAGANGADHAR MP	DEBA PRASAD DAS	570/2024
110	D-CRLA/7655/2024 CRLA/ /	K. BALAGANGADHAR MP	DEBA PRASAD DAS	571/2024
111	D-CRLA/7658/2024 CRLA/ /	HARI MARNDI MP	PABITRA KUMAR NAYAK	572/2024
112	D-CRLA/7658/2024 CRLA/ /	HARI MARNDI MP	PABITRA KUMAR NAYAK	573/2024
113	D-CRLA/7658/2024 CRLA/ /	HARI MARNDI MP	PABITRA KUMAR NAYAK	574/2024
114	D-CRLA/7672/2024 CRLA/ /	SUBASH GHISING GIRI MP	DIPTI RANJAN MOHAPATRA	575/2024
115	D-CRLA/7672/2024 CRLA/ /	SUBASH GHISING GIRI MP	DIPTI RANJAN MOHAPATRA	576/2024
116	D-CRLA/7693/2024 CRLA/196/2024	SARAT CHANDRA RAY MP	AMIT PRASAD BOSE	577/2024
117	D-CRLA/7693/2024 CRLA/196/2024	SARAT CHANDRA RAY MP	AMIT PRASAD BOSE	578/2024
118	D-CRLA/2/2022 CRLA/2/2022	BASANT KUMAR PANI@BASANTA PANI MP	AMULYA RATNA PANDA	579/2024
119	D-CRLA/648/2016 CRLA/648/2016	ANANDA NAYAK MP	M/S.AMULYA RATNA PANDA, MR.NIRANJAN PANDA	580/2024
120	D-CRLA/1243/2023 CRLA/1243/2023	SIPUN MAHANA@ASISH MP	LAXMI NARAYAN PATEL	581/2024

121	D-CRLA/7764/2024 CRLA/ /	SUPRAVA MAHAPATRA MP	JAGABANDHU SAHU	582/2024
122	D-CRLA/7764/2024 CRLA/ /	SUPRAVA MAHAPATRA MP	JAGABANDHU SAHU	583/2024
123	D-CRLA/7765/2024 CRLA/ /	BABU @ SURYAKANTA MOHAPATRA MP	TARA PRASAD MOHAPATRA	584/2024
124	D-CRLA/7765/2024 CRLA/ /	BABU @ SURYAKANTA MOHAPATRA MP	TARA PRASAD MOHAPATRA	585/2024
125	D-CRLA/7765/2024 CRLA/ /	BABU @ SURYAKANTA MOHAPATRA MP	TARA PRASAD MOHAPATRA	586/2024
126	D-CRLA/7770/2024 CRLA/ /	MANTU@JANMEJAYA PODHA MP	BISWAJIT RANJAN TRIPATHY	587/2024
127	D-CRLA/7770/2024 CRLA/ /	MANTU@JANMEJAYA PODHA MP	BISWAJIT RANJAN TRIPATHY	588/2024
128	D-CRLA/7770/2024 CRLA/ /	MANTU@JANMEJAYA PODHA MP	BISWAJIT RANJAN TRIPATHY	589/2024
129	D-CRLA/159/2023 CRLA/159/2023	SARAT MAJHI MP	SUSHANTA KUMAR JOSHI	590/2024
130	D-CRLA/7788/2024 CRLA/ /	NABIN KUMAR DAS MP	TARA PRASAD MOHAPATRA	591/2024
131	D-CRLA/7788/2024 CRLA/ /	NABIN KUMAR DAS MP	TARA PRASAD MOHAPATRA	592/2024
132	D-CRLA/7788/2024 CRLA/ /	NABIN KUMAR DAS MP	TARA PRASAD MOHAPATRA	593/2024
133	D-CRLA/7830/2024 CRLA/ /	DR. HRUSIKESH TRIPATHY MP	DEVASHIS PANDA	594/2024
134	D-CRLA/7830/2024 CRLA/ /	DR. HRUSIKESH TRIPATHY MP	DEVASHIS PANDA	595/2024
135	D-CRLMC/918/2023 CRLMC/918/2023	TAPAN BHOI MP	BISWARANJAN DALAI	597/2024
136	D-CRLMC/7651/2024 CRLMC/ /	ABHAYA KUMAR BEHERA MP	ANIMESH MOHANTY	598/2024
137	D-CRLMC/7673/2024 CRLMC/ /	MUNA @ MANAS NAYAK MP	RAMESH CHANDRA BEHERA	599/2024
138	D-CRLMC/7673/2024 CRLMC/ /	MUNA @ MANAS NAYAK MP	RAMESH CHANDRA BEHERA	600/2024
139	D-CRLMC/7674/2024 CRLMC/ /	BIBEKANAND ATABUDHI MP	BISWAJIT NAYAK	601/2024
140	D-CRLMC/7676/2024 CRLMC/ /	PIYUSH MRIG MP	RANJAN KUMAR ROUT	602/2024
141	D-CRLMC/4469/2024 CRLMC/ /	BISWAJIT MALLIK MP	DEEPAK KUMAR SAHOO	603/2024
142	D-CRLMC/2467/2024 CRLMC/246/2024	DINESH KUMAR JENA MP		604/2024
143	D-CRLMC/7697/2024 CRLMC/ /	JATADHARI BISWAL MP	SAMARENDRA MOHANTY	605/2024
144	D-CRLMC/7727/2024 CRLMC/ /	UMAKANTA PATTANAIK @ BABULI MP	BIJAY KUMAR ROUT	606/2024
145	D-CRLMC/3902/2024 CRLMC/501/2024	PURNA CHANDRA PATRA MP		607/2024
146	D-CRLMC/2368/2024 CRLMC/172/2024	ANSHUMAN SAMANTARAY MP	ASUTOSH MOHANTY	608/2024
147	D-CRLMC/3919/2022 CRLMC/3919/2022	SAGAR KUMAR RAY MP	CHANDANA MISHRA	609/2024
148	D-CRLMC/7782/2024 CRLMC/ /	MAHESWAR BEHERA MP	MOHAN KUMAR SAHU	610/2024
149	D-CRLMC/7792/2024 CRLMC/ /	BIBHUSITA SAMAL MP	KASHINATH PATTANAIK	611/2024
150	D-CRLMC/7798/2024 CRLMC/ /	SUMANTA KUMAR MAHANTA MP	BHARAT BHUSAN ROUTRAY	612/2024
151	D-CRLMC/7811/2024 CRLMC/ /	DIPSRI DAS MP	PULAKESH MOHANTY	613/2024
152	D-CRLMC/7818/2024	MARTAND SHARDUL	PRANAB KUMAR PASAYAT	

	CRLMC/ /	MP		614/2024
153	D-CRLMC/7819/2024	SK. NAZIM MAHAMMAD	KULDEEP MOHANTY	
	CRLMC/ /	MP		615/2024
154	D-CRLMC/7819/2024	SK. NAZIM MAHAMMAD	KULDEEP MOHANTY	
	CRLMC/ /	MP		616/2024
155	D-CRLMC/7823/2024	ASHISH KUMAR PRADHAN	ABHILASH MISHRA	
	CRLMC/ /	MP		617/2024
156	D-WA/11241/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		984/2024
157	D-WA/11241/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		985/2024
158	D-WA/11241/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		986/2024
159	D-WA/81/2022	ASHOK KUMAR SWAIN	SOUMYA MISHRA	
	WA/81/2022	MP		987/2024
160	D-WA/11254/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		988/2024
161	D-WA/11254/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		989/2024
162	D-WA/11254/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		990/2024
163	D-WA/11268/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		991/2024
164	D-WA/11268/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		992/2024
165	D-WA/11268/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		993/2024
166	D-WA/11344/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		994/2024
167	D-WA/11344/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		995/2024
168	D-WA/11344/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		996/2024
169	D-WA/11354/2024	PRIYANKA SINGH	BHABANI SANKAR DAS	
	WA/ /	MP		997/2024
170	D-WA/11354/2024	PRIYANKA SINGH	BHABANI SANKAR DAS	
	WA/ /	MP		998/2024
171	D-WA/11359/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		999/2024
172	D-WA/11359/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		1000/2024
173	D-WA/11359/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		1001/2024
174	D-WA/11441/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		1002/2024
175	D-WA/11441/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		1003/2024
176	D-WA/11441/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		1004/2024
177	D-WA/11506/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		1005/2024
178	D-WA/11506/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		1006/2024
179	D-WA/11506/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		1007/2024
180	D-WP(C)/9615/2024	DEWADUTTA DHAL	PAMI RATH	
	WP(C)/5124/2024	MP		3760/2024
181	D-WP(C)/11219/2024	RATNADIPA JETHY @ PARIDA	BANSHIDHAR BAUG	
	WP(C)/ /	MP		3761/2024
182	D-WP(C)/10396/2024	ADITYA KESHARI MISHRA	AMITABH MISHRA	
	WP(C)/5779/2024	MP		3762/2024
183	D-WP(C)/513/2024	KAMAL KUMAR BEHERA	MANORANJAN MOHANTY,SUJATA JENA	
	WP(C)/226/2024	MP		3763/2024

184	D-WP(C)/4143/2023 WP(C)/4143/2023	RAGHUNATH DASH MP	MADHUMITA PANDA	3764/2024
185	D-WP(C)/11227/2024 WP(C)/ /	ARTATRANA NAIK MP	SUKANTA KUMAR MISHRA	3765/2024
186	D-WP(C)/25164/2014 WP(C)/25164/2014	AVINNA CH.DASH MP		3766/2024
187	D-WP(C)/11237/2024 WP(C)/ /	SUDHANSU KUMAR PRADHAN MP	BISWABIHARI MOHANTY	3767/2024
188	D-WP(C)/11242/2024 WP(C)/5881/2024	KASHINATH BISWAL MP	PITAMBAR PATRA	3768/2024
189	D-WP(C)/7907/2024 WP(C)/5209/2024	KANHU CHARAN SINGHNINA MP	SAIBRATA RATH	3769/2024
190	D-WP(C)/11251/2024 WP(C)/5939/2024	M/S KANAK FOOD PRODUCTS, KHURDA MP	RADHIKA HANS	3770/2024
191	D-WP(C)/11252/2024 WP(C)/ /	UNION OF INDIA MP	DIPTI RANJAN BHOKTA	3771/2024
192	D-WP(C)/11254/2024 WP(C)/ /	MITRABHANU PANDEY MP	KISHORE CHANDRA PRADHAN	3772/2024
193	D-WP(C)/11260/2024 WP(C)/ /	SAI PRASAD SAMAL MP	JAYANTA KUMAR KHANDAYATRAY	3773/2024
194	D-WP(C)/11261/2024 WP(C)/ /	M/S. B.R. ENTERPRISES, SUNDARGARH MP	BHABANI PRASAD MOHANTY	3774/2024
195	D-WP(C)/11265/2024 WP(C)/ /	SANTILATA PARIDA @ SANTILATA ROUT MP	ANJYUTANANDA PATTANAİK	3775/2024
196	D-WP(C)/22793/2023 WP(C)/22793/2023	DR. USHA M SAHU MP	ANKITA MUKHERJI	3776/2024
197	D-WP(C)/11274/2024 WP(C)/ /	CHITTARANJAN SAMAL MP	JAGAJIBAN PRADHAN	3777/2024
198	D-WP(C)/11273/2024 WP(C)/5930/2024	SUSANT KUMAR BEHERA MP	BHABANI SANKAR TRIPATHY (1)	3778/2024
199	D-WP(C)/11275/2024 WP(C)/ /	SULEKHA CHARAN BHOI MP	BRUNDABAN ROUT	3779/2024
200	D-WP(C)/34888/2022 WP(C)/34888/2022	MONALI ROUTRAY MP	DAYANANDA MOHAPATRA	3780/2024
201	D-WP(C)/2347/2024 WP(C)/1427/2024	RAMABALLAV MAHAPATRA MP	DAYANANDA MOHAPATRA	3781/2024
202	D-WP(C)/27495/2013 WP(C)/27495/2013	PARAMANANDA NATHA MP	M/S.PRATYUSHA NAIDU	3782/2024
203	D-WP(C)/27495/2013 WP(C)/27495/2013	PARAMANANDA NATHA MP	M/S.PRATYUSHA NAIDU	3783/2024
204	D-WP(C)/27495/2013 WP(C)/27495/2013	PARAMANANDA NATHA MP	M/S.PRATYUSHA NAIDU	3784/2024
205	D-WP(C)/7138/2024 WP(C)/5493/2024	MANORANJAN MOHANTA MP	RAMAKANTA SARANGI	3785/2024
206	D-WP(C)/9728/2024 WP(C)/5568/2024	JAYANTI KUMARI PANI MP	RAMAKANTA SARANGI	3786/2024
207	D-WP(C)/11281/2024 WP(C)/ /	M/S TRIRUMANI FINANCE PVT. LTD., BAN MP	PRADYOSH KUMAR MISHRA	3787/2024
208	D-WP(C)/6344/2024 WP(C)/4367/2024	UMAKANTA ROUT MP		3788/2024
209	D-WP(C)/11284/2024 WP(C)/ /	NAKULA BEHERA MP	PRASANTA KUMAR MISHRA	3789/2024
210	D-WP(C)/11286/2024 WP(C)/ /	M/S. CHANAKYA HOSPITAL,CUTTACK MP	TUSHAR KANTI SATAPATHY	3790/2024
211	D-WP(C)/22619/2023 WP(C)/22619/2023	JANAKI SAHOO MP	BANSHIDHAR BAUG	3791/2024
212	D-WP(C)/22467/2023 WP(C)/22467/2023	SUPRIYA DEVI MP	BANSHIDHAR BAUG	3792/2024
213	D-WP(C)/22464/2023 WP(C)/22464/2023	NALINI PRAVA ROUT MP	BANSHIDHAR BAUG	3793/2024
214	D-WP(C)/22461/2023 WP(C)/22461/2023	MANASH RANJAN SAMANTARAY MP	BANSHIDHAR BAUG	3794/2024
215	D-WP(C)/11296/2024	MUNA PATRA	BRAJA MOHAN SARANGI	

	WP(C)/ /	MP		3795/2024
216	D-WP(C)/11302/2024	BRAHMANANDA BEHERA	BRAJA MOHAN SARANGI	
	WP(C)/ /	MP		3796/2024
217	D-WP(C)/11304/2024	MAMATA OJHA	GYANA RANJAN SETHI	
	WP(C)/ /	MP		3797/2024
218	D-WP(C)/11318/2024	PUSPANJALI SITHA	KADAR MOHAMMAD	
	WP(C)/ /	MP		3798/2024
219	D-WP(C)/11320/2024	ANIL KUMAR KARN	MOHIT AGARWAL	
	WP(C)/ /	MP		3799/2024
220	D-WP(C)/11324/2024	JAY PRAKASH SHARMA	SUKANTA KUMAR DALAI	
	WP(C)/5955/2024	MP		3800/2024
221	D-WP(C)/11327/2024	JAY PRAKASH SHARMA	SUKANTA KUMAR DALAI	
	WP(C)/5952/2024	MP		3801/2024
222	D-WP(C)/30472/2021	RUTURAJ MUDULI	ALOK KUMAR PANDA	
	WP(C)/30472/2021	MP		3802/2024
223	D-WP(C)/6441/2024	BHUDHARAM MUNDA	SATYAM DAS PATTANAİK	
	WP(C)/3578/2024	MP		3803/2024
224	D-WP(C)/11333/2024	M/S. SRIRAM EDUCATIONAL AND CHARITABLE TRUST, KANDRAPARA	MOHIT AGARWAL	
	WP(C)/ /	MP		3804/2024
225	D-WP(C)/1824/2024	PRANABANDHU SAHOO	DEBENDRA KUMAR SAHOO (1)	
	WP(C)/857/2024	MP		3805/2024
226	D-WP(C)/11352/2024	THE CHIEF MANAGER CUM AO, UBI, JHANSI	DEBENDRA KUMAR CHANDRA PANDA	
	WP(C)/ /	MP		3806/2024
227	D-WP(C)/3578/2024	DEBASIS GHOSH	BAMADEV BARAL	
	WP(C)/1976/2024	MP		3807/2024
228	D-WP(C)/11360/2024	DHOBANI DAS @ DHOBUNI DAS	SANTOSH KUMAR MOHANTY	
	WP(C)/ /	MP		3808/2024
229	D-WP(C)/11363/2024	JHUNU DAS	SANTOSH KUMAR MOHANTY	
	WP(C)/ /	MP		3809/2024
230	D-WP(C)/11365/2024	JNANA RANJAN DAS	SAIBRATA RATH	
	WP(C)/ /	MP		3810/2024
231	D-WP(C)/11369/2024	M/S WOODHILL-HILLWAYS(JV)	SIDHANT DWIBEDI	
	WP(C)/ /	MP		3811/2024
232	D-WP(C)/11376/2024	NAYAN KUMAR RAHA	SAIBRATA RATH	
	WP(C)/ /	MP		3812/2024
233	D-WP(C)/11380/2024	M/S NILAMBAR ENTERPRISES, BARGARH	SAILABALA JENA	
	WP(C)/ /	MP		3813/2024
234	D-WP(C)/18076/2023	SNIGDHA MOHANTY	BIKASH JENA	
	WP(C)/18076/2023	MP		3815/2024
235	D-WP(C)/7992/2024	AKURA ROUSTRAY		
	WP(C)/4355/2024	MP		3816/2024
236	D-WP(C)/5941/2023	NEW INDIA AGENCY, DHENKANAL	JAJATI KISHORE MOHANTY	
	WP(C)/5941/2023	MP		3817/2024
237	D-WP(C)/9716/2021	DEBENDRA NATH BEHERA	K.N.DAS,M/S MANOJ KU. MISHRA	
	WP(C)/9716/2021	MP		3818/2024
238	D-WP(C)/11396/2024	MANJULATA SETHI	DAYANANDA MOHAPATRA	
	WP(C)/ /	MP		3819/2024
239	D-WP(C)/11398/2024	KARTIK CHANDRA DAS	NIRANJAN BISWAL	
	WP(C)/ /	MP		3820/2024
240	D-WP(C)/11392/2024	MANOJ KUMAR SAHU	GOUTAM KUMAR ACHARYA	
	WP(C)/ /	MP		3821/2024
241	D-WP(C)/7897/2022	PRAMOD KUMAR BEBARTA	SANTOSH KUMAR PATTANAİK	
	WP(C)/7897/2022	MP		3822/2024
242	D-WP(C)/11401/2024	MURALIDHAR NAIK	PRAVASH CHANDRA MAHAPATRA	
	WP(C)/ /	MP		3823/2024
243	D-WP(C)/11405/2024	PRATIMA GAHIR@GOUD	SANTOSH KUMAR NANDA	
	WP(C)/ /	MP		3824/2024
244	D-WP(C)/11389/2024	M/S. DEEPAK STEEL AND POWER LTD.	GOURI MOHAN RATH	
	WP(C)/ /	MP		3825/2024
245	D-WP(C)/11411/2024	SANAT KUMAR SADANGI	GOUTAM KUMAR ACHARYA	
	WP(C)/ /	MP		3826/2024
246	D-WP(C)/19221/2021	RAJANI BEHERA	KUNAL KUMAR SWAIN	
	WP(C)/19221/2021	MP		3827/2024

247	D-WP(C)/12062/2021 WP(C)/12062/2021	ASHOK KUMAR MISHRA MP	BIBHU PRASAD DAS	3828/2024
248	D-WP(C)/12061/2021 WP(C)/12061/2021	SACHIKANTA MAHAPATRA MP	BIBHU PRASAD DAS	3829/2024
249	D-WP(C)/8546/2024 WP(C)/5306/2024	MANOJ KUMAR PANDA MP	ER. NAGENDRA KUMAR MOHANTY	3830/2024
250	D-WP(C)/11420/2024 WP(C)/ /	NARESH SUBUDHI MP	GOUTAM KUMAR ACHARYA	3831/2024
251	D-WP(C)/11423/2024 WP(C)/ /	GANESH PARIDA MP	ASHOK KUMAR PANIGRAHI	3832/2024
252	D-WP(C)/11435/2024 WP(C)/ /	SHREE SHREE JAGANNATH MOHAPRABHU MP	SHREE KENDRA PARIJA	3833/2024
253	D-WP(C)/11436/2024 WP(C)/ /	MANIK MICHAEL MINZ MP	SHANTI PRAKASH MOHANTY	3834/2024
254	D-WP(C)/22177/2022 WP(C)/22177/2022	LAXMAN BARAL MP	S.K.MISHRA	3835/2024
255	D-WP(C)/11450/2024 WP(C)/ /	SIBNATH SINGH MP	PRANAB KUMAR SAMANTRAY	3836/2024
256	D-WP(C)/11454/2024 WP(C)/ /	SUPRAVAT KANUNGO MP	SOUMYA RANJAN MOHANTY	3837/2024
257	D-WP(C)/11465/2024 WP(C)/ /	DR. PRADHYUMNA KUMAR PATNAIK MP	DURGESH NARAYAN RATH	3838/2024
258	D-WP(C)/11471/2024 WP(C)/ /	MADAN MOHAN MUDULY MP	DURGESH NARAYAN RATH	3839/2024
259	D-WP(C)/6483/2024 WP(C)/4849/2024	PEDDENTI SUNDAR RAO MP		3840/2024
260	D-WP(C)/7047/2024 WP(C)/5887/2024	BINA CHHURA MP	ARUN KUMAR MISHRA	3841/2024
261	D-WP(C)/11477/2024 WP(C)/ /	BIJAYA KUMAR MALLIA MP	DR. BINODA KUMAR MISHRA	3842/2024
262	D-WP(C)/11479/2024 WP(C)/ /	KULAMANI BHOI MP	NIRANJAN PANDA	3843/2024
263	D-WP(C)/11478/2024 WP(C)/ /	KARMENDRA DASH MP	SRINIVAS MOHANTY	3844/2024
264	D-WP(C)/11480/2024 WP(C)/ /	SIMARANI DASH MP	PRASANTA KUMAR SATAPATHY	3845/2024
265	D-WP(C)/21190/2022 WP(C)/21190/2022	PRANABANANDA SAHU MP	SWAPNA KUMAR OJHA	3846/2024
266	D-WP(C)/9206/2017 WP(C)/9206/2017	SANGITA SAMAL MP	AMIT PRASAD BOSE	3847/2024
267	D-WP(C)/16989/2023 WP(C)/16989/2023	BISWARANJAN DASH MP	KRISHNA CHANDRA SAHU	3848/2024
268	D-WP(C)/11493/2024 WP(C)/ /	SATRUGHNA BEHERA MP	GYANA RANJAN SETHI	3849/2024
269	D-WP(C)/11495/2024 WP(C)/ /	KAUSHAL FERRO METALS PVT. LTD. SUN MP	SANJAY KUMAR ACHARYA	3850/2024
270	D-WP(C)/11497/2024 WP(C)/ /	PRABHAT KUMAR MALLIK MP	PRADEEP KUMAR MAHAPATRA	3851/2024
271	D-WP(C)/11504/2024 WP(C)/ /	DR.DAMAYANTI NAYAK MP	DURGESH NARAYAN RATH	3852/2024
272	D-WP(C)/11510/2024 WP(C)/ /	DR.NIRANJAN MISHRA MP	DURGESH NARAYAN RATH	3853/2024
273	D-WP(C)/11512/2024 WP(C)/ /	DR.SAMITA PATTANAYAK MP	DURGESH NARAYAN RATH	3854/2024
274	D-WP(C)/11505/2024 WP(C)/ /	KISHORE CHANDRA SWAIN MP	ASHOK KUMAR MOHANTY	3855/2024
275	D-WP(C)/11516/2024 WP(C)/ /	RAJESH KUMAR SAHOO MP	NIRANJAN LENKA	3856/2024
276	D-WP(C)/11384/2024 WP(C)/ /	DR. SMITA SATPATHY MP	NIROD KUMAR SAHOO	3857/2024